INDUSTRIAL DISPUTES (AMENDMENT) BILL

Secretary: Sir, I beg to lay on the Table of the House the Industrial Disputes (Amendment) Bill, 1954, as passed by the Council of States.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES FOR THE PERIOD ENDED 31ST DECEMBER, 1953.

The Minister of Defence Organisation (Shri Tyagi): I beg to lay on the Table, under article 338 of the Constitution, a copy of the annual Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the period ended the 31st December, 1953.

[*Placed in Library. See* No. S-177/54].

CORRECTION OF ANSWER TO SHORT NOTICE QUESTION

The Deputy Minister of External Affairs (Shri Anil K. Chanda): Sir, the statement, "Yes, Sir. We held a *post mortem* examination on the dead body, and one bullet wound was found on the right side of the body and two on the left", made by me in reply to a supplementary by Shri S. N. Das arising from the Short Notice Question No. 5 asked in the House on the 11th March, 1954, was inaccurate as later reports about the incident revealed that the *post mortem* examination was carried out by Pakistani authorities. I, therefore, seek the permission of the House to correct my earlier statement which may be substituted by the following:—

> "Yes, Sir. The *Post mortem* examination on his dead body was held by Pakistani authorities and one bullet wound was found on the right side of the body and two on the left."

CORRECTION OF ANSWER TO STARRED QUESTION

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): Sir, replying to the supplementary question* by Shri Bansal, "Is it a fact that Chairman of both the National Sample Survey and the National Income Unit is the same person?" I replied: "Yes, Sir. The Chairman is the same person". I wish to correct that statement:

> "Neither the National Sample Survey nor the National Income Unit has a Chairman".

What I had in mind was that the honorary Statistical Adviser to the Cabinet who, among other things, advises Government on the working of the National Sample Survey also functioned as the Chairman of the National Income *Committee* which till recently guided the work of the National Income *Unit*".

AUXILIARY TERRITORIAL FORCE BILL

The Minister of Defence Organisation (Shri Tyagi): I beg to move for leave to introduce a Bill to provide for the constitution of an Auxiliary Territorial Force.

Mr. Deputy-Speaker. The question is:

> "That leave be granted to introduce a Bill to provide for the constitution of an Auxiliary Territorial Force."

The motion was adopted.

Shri Tyagi: I introduce the Bill.

MOTION RE INTERNATIONAL SITUATION—*Contd.*

Mr. Deputy-Speaker: The House will now proceed with the further consideration of the following motion moved by the hon. Prime Minister:

> "That the present International situation and the policy of the

---

* Supplementary Question on Starred Question No. 2199 asked on the 3rd May, 1954.

Government of India in relation thereto be taken into consideration."

along with a number of substantive amendments which have been moved in substitution of this motion.

I understand that Shri Joachim Alva was in possession of the House.

I understand that the Prime Minister stated the other day that he will reply at 9-15 A.M. From 8-20 to 9-15, I can call upon some hon. Members if hon. Members will be short and brief.

Shri Joachim Alva (Kanara): I was referring to China on the last occasion, particularly to the point raised by my hon. friend Acharya Kripalani. I did not get enough time to expand on that. But, I would say that the relations between India and China have been cordial for the last 4000 years and whoever fishes in troubled waters will bring ruin to both the countries which together in area constitute more than one-fourth of this world and command more than one-third of the population of the globe. As I said, we should not lend our ears to foreign propaganda. Our frontiers are common. If we break our frontiers by violence, by the sword, or by fire, we shall have unspeakable horrors facing these populations, which have just awakened after a long slumber of slavery and helotry. If the frontiers between India and China are erased by common understanding and friendship as has been done by the Indo-Chinese Pact on Tibet, the frontiers between China and Russia will also be equally erased out, in the sense that these three great countries would have to live in peace for ever and not be engaged against each other in any kind of warfare.

Turning to Japan, the hon. Prime Minister very seriously and gravely expressed his opinion that it was wrong to have excluded India from the clemency proceedings. It was right and proper for the Allied Governments to rescue the Nazi Generals from the Allied prisons. They said that unless the Nazi Generals were rescued from the Allied prisons, their Defence programmes would suffer. In the case of Japan, they seem to apply another yardstick altogether. They say that India shall not raise her voice in the matter of clemency for war criminals of Japan. This is a matter which has never occurred in the annals of international jurisprudence: lands, property and status, on the ground of equity, being taken away by some fiat of a Power either in the U.N.O. or amongst the U.S.A. in conjunction with the U.K. Powers. We have heard with sorrow that both the U.K. and Canada have supported the U.S.A.'s view that India shall not be a party to the clemency proceedings. India has always been moved by the highest ideals and we do not consider any one so harsh and rotten enough to go to the gallows. All is fare in war; who is to decide who is more guilty? If people were spared from the gallows from the Nazi prisons, why should another yardstick be applied to the war criminals of Japan?

The U.S.A. and U.K. powers have a peculiar notion of right and justice. The late President Roosevelt desired that both the Communist and Chiang-Kai-Shek regimes in China together sign the San Francisco Treaty. It was done! If President Roosevelt considered that both the parties in China, whether they be Red or the KMT, sign the San Francisco Treaty, we do not see how the New or Red China could be excluded from the counsels of Nations. We have seen how in 1941 General Franco said that he will be happy if the German bombers bombed the American skys rapers. What has happened between 1941 and 1944? What has led to the great love of American people for General Franco? Today, they seem to be making strange company! The "crimes" of General Franco seem to have been forgotten. India has been excluded from the clemency proceedings in Japan, just because India raised her voice of mercy, her voice of non-violence, her voice of

peaceful forgiveness of enemies in a manner that they perhaps did not like, and because we did not sign the San Francisco Treaty.

I want to come to the point of Indo-China. The affairs of Indo-China today have pin-pointed the world affairs. In the foreign affairs debate in 1951 I humbly stated that Napalm bombing had become so fierce that those who had been bombed could neither stand up nor take rest. Today it has been followed by numerous tests of atomic and hydrogen bombs so much so we have forgotten altogether about the ravages of the Napalm bomb which our fellow-brethren in Indo-China have been subjected to. What does it matter for France if 200,000 casualties have occurred, if tewenty per cent. of its highest officers and 40 per cent. of its N.C.O. officers have fallen dead and become casualties in the fields of Indo-China. And, as we have read in the papers today that the United States of America is striving behind the back of the United Kingdom and other Powers at Geneva, to come to an agreement with Bao Dai, the token head of Viet-Nam, so much so the United States may be able to fill the vacuum if France quits, and thereby wage a super-bomber battle against the Viet-Minh forces and thus sabotage the peace efforts in Indo-China.

Sir, there are many straws in the wind. Ethiopia's Haile Sellasie is going to America on an arms mission. Some Egyptian Army officers are going to America for military enlightenment. Iranian military officers are again going this year to America, though under Mossadeq they rejected and threw out all American officers. Ceylon is about to be bamboozled into terminating her agreement with China on rubber, though it has still three years to run, under pressure of American intervention; though the British Government has lifted control on shipment of rubber to the Soviet *bloc*. The British seem to believe in dollars and the Americans above all, in guns!

I want to refer to our own membership in the British Commonwealth. It is a sore point with us. We seem to have all the burdens of the Commonwealth without any gains.

It is a great pity that the South East Asian Prime Ministers' Conference in Colombo could not pass a resolution about Kenya. Fifty thousand of our fellow-brethren in Africa—brethren in the strictest sense that they are Orientals, possessing the same colour, sentiment, heart and physical features—who possess the finest lands of Africa are crushed and are called to surrender them. We cannot allow this to go on without registering our protest and it is sad to note that the Prime Ministers who met in Colombo could not pass a resolution on the British horrors even though they voiced their protest in regard to Tunisia and Morocco.

The British Commonwealth through its organs of public opinion acts under different tunes. I want to ask one pointed question. What would be the attitude of Britain if Pakistan makes a powwow of the Kashmir issue with the arms supplied to it by America, in its fierce battle against India? What will be the attitude of the United Kingdom, especially when its High Commissioner has said that it directly or indirectly supports American arms aid to Pakistan. This is a very crucial question we shall have to come up against sooner or later. In the next six, eight or fifteen months Pakistan, with the United States arms beside it, will be able to assert itself and make the Kashmir issue a live issue and then we may be rendered helpless. We who have been in this British Commonwealth, we who have depended on the words of British statesmen, who talk one thing here and another thing elsewhere, do not know in what manner Britain will act, whether it will gather its forces on the side of Pakistan and America notwithstanding the fact that Britain has enormous commercial investments in this country.

In the annual report of the B.B.C. for 1950-51 presented to the British

[Shri Joachim Alva]

Parliament there is a very pertinent passage. I want the House to note how the British organs of public opinion, the B.B.C. and other newspapers, say one thing here and another thing elsewhere. They are very touchy when they are told that they are friendly with the other side. The B.B.C. report says:

> "The separate services for India and Pakistan have now completed their second year and the indications are that they have achieved a substantial success. The response to the Urdu Service from Pakistan has been gratifying; the service also has a considerable number of listeners in India. At the same time, the Hindi programme for India succeeded in attracting a large Hindu audience."

I want to know how this word 'Hindu' has crept in the report of the B.B.C. presented to the British House of Commons. When it came to India, the listeners were Hindus, but when it went to Pakistan, they were Pakistanis or Urdus. We object to the use of this word 'Hindu' after our objectives of the secular state of India have been proclaimed and practised with all seriousness in this continent of India. The world seems to be full of armaments and bases. We have strategic bases, we have non-strategic bases, and there are over three hundred bases the United States of America has got all over the world. Though it was the object of the late President Roosevelt that the U.N. flag shall fly over all these bases, yet, in practice the U.S. flag has been flying on them. But not all the arms, and the dollars and the atom bombs can blow away the great wave of nationalism sweeping the lands of the East. Here, we have the word of that great man, Justice Douglas of the Supreme Court of the U.S.A. who says on page 317 of his book *Strange Lands and Friendly People*:

> "We put billions of dollars behind corrupt and reactionary governments, which exempt the rich from income-taxes and fasten the hold of an oligarchy tighter and tighter on the nation... The revolutions which are brewing are not, however, communist in origin, nor will they end, even if Soviet Russia is crushed through war. The revolutionaries are hungry men who have been exploited from time out of mind. This is the century of their awakening and mobilisation. The spirit that motivates these people is pretty much the same as the spirit that inspired the French and American Revolutions. For centuries, Asia has been under the domination of the foreigners. ......Those were mostly forms of imperialism that exploited the nations and left nothing for the peasants. That day is over and done with. Asia is united in one cause, to be rid of the foreigners' domination."

This is the considered opinion of a great judge of the United States of America, who graces the Supreme Court of U.S.A. right at present. He commented thus after a tour of the East, in a most revealing fashion.

Now, a word or two about Goa. The hon. Prime Minister was right in referring to the Papal bull which divided the two parts of the globe amongst the two Powers—Spain and Portugal. It has been said that Columbus, discovered America, when he was actually in search of that "great land of America." He landed in a land of barbarians, at that time it is said. And here, we have the Pope dividing the two parts of the world for the two powers, as if paradise itself was divided between the Portuguese and the Spaniards. Right at that time, the Portuguese put forward certain bans. They said, that no one shall wear a *dhoti;* no woman shall wear *kumkum;* no woman shall wear a *sari* and that no one shall rear up a *tulsi* plant ! These four edicts of the Portuguese authorities and imperialists held sway for a long time in Goa. It is a great pity that

a mass of my fellow Catholics in Goa were more attached to Portugal than linked with the ties of loyalty and devotion to the motherland. But in the French possession of Pondicherry, however, the people have been able to brave the rigours of foreign oppression and stand up like men and say, out with the French! But in Goa, it has not been possible for a mass of the Catholic population there has been too much attached to the Portuguese rule, though there have been great and noble exceptions among them; but they have not been able to hurl out the invader, just as the people in the French possessions have been able to do right in front of our eyes!

Finally, a word about Nepal. I want to know why the American Ambassador to Ceylon went to Nepal on a two-day trip; why he left his post of duty in Ceylon, and went away to Nepal. He did not go there to see the flowers and the trees or the kings or the potantates or masses of Nepalis. During the war, while he was in office, he was connected with their Strategic Services.

You know what 'strategic service' means. I want to say, Sir, that offices like those of the Ford Foundation shall not be allowed to be a cover for their activities. In Delhi's Ferozshah Road, there was an office during the war called 'The American Office of Strategic Services'. The paint is removed and today it houses the Ford Foundation. Burma rejected the TCA aid on the ground that all the American centres of relief were in their border areas. If Burma has rejected TCA and Burma believes in self-sufficiency and strength against the foreigner, why is it not meet and proper for India to reject foreign aid and not allow foreigners to establish on our border lines centres of espionage activity so that they may fish in troubled waters?

I have almost done. I want to say one thing. At the 10th Conference of Inter-American Republics held in Caracas (Venezuela) they had a strong resolution on the agenda to condemn the intervention of international communism in the American Republics. It is said that the American promoters of the Conference wanted a similar resolution to get passed at Colombo. The Conference did not agree, though the 10th Inter-American Conference held in Latin-America passed that resolution. Thank God, our hon. Prime Ministers at the Colombo Conference stood firm, and it is reported—I have it from newspaper reports this morning—that this resolution on intervention of international communism was not passed in the form in which it was placed before the agenda of the Ceylon Conference of Asian Prime Ministers, but that non-Communist agents or non-Communist parties also came in for beating at their hands.

Lastly, I will say one word on the instruments of our foreign policy. It shall not be merely enough that we have a foreign policy. We have a Prime Minister who has perhaps given us the best foreign policy. He will perhaps be known in history as the greatest Foreign Minister our country ever had. Perhaps he is the greatest Foreign Minister in the world today. President Eisenhower has been saying that Mr. Dulles has been the greatest Foreign Minister of the U.S.A. I want to say that the instruments of our foreign policy have to be effective. We cannot send out men to other countries who do not believe in our foreign policy. We cannot send men to China or any other country, men who do not believe in the greatness of the countries to which they are accredited. The instruments of our foreign policy will be perfect when these human instruments are able and patriotic and are real, great representatives of our motherland, who can effectively express the aspirations and the new hopes of our country when we discover and hug such instruments, our country will be blessed with a foreign policy which will indeed be thrice blessed before God and Man!

श्री टंडन (जिला इलाहाबाद पश्चिम) : उपाध्यक्ष महोदय, मुझे इस विवाद के सम्बन्ध

[श्री टंडन]

में अधिक कहना नहीं है । एक बात मुझ को कुछ खटकती रही है । उस अपनी खटक को दूर करने के लिये विदेश मंत्रालय के सामने अपनी बात रख देना चाहता हूं। मुझे खेद है कि हमारे प्रधान मंत्री जी इस समय यहां नहीं हैं ।

साधारण रीति से उनकी जो संसार के सम्बन्ध में नीति है, विशेषकर संसार के दो आपस में विरोध करने वाले समूहों से अलग रहने के सम्बन्ध में, उस का मैं समर्थन करता हूं । मेरे विचार में उस नीति के सम्बन्ध में हमारे प्रधान मंत्री ने बुद्धिमानी से काम किया है । परन्तु मुझे जो बात खटकी है वह हाल की चीन के साथ की हुई सन्धि है । तिब्बत के सम्बन्ध में चीन से इस प्रकार की सन्धि करना मुझ को खटकता है । मुझ को ऐसा लगता है कि हमने औचित्य से उतर कर कुछ काम किया है ।

तिब्बत लगभग १६१४ से स्वतंत्र रहा है। यह सच है कि बहुत पुराने समय से चीन ने उसके ऊपर एक अपना धुंधला सा अधिकार माना है परन्तु उसका कुछ बहुत अधिक मूल्य नहीं था । यह सच है कि तिब्बत के पास बहुत सेनायें नहीं रही हैं । वह संसार के उन विचित्र देशों में है, शायद सबसे विचित्र देश, कि जिसने बहुत अधिक सेनाओं में विश्वास नहीं किया है । कुछ थोड़ी बहुत तादाद तो रखी है परन्तु उन्होंने अधिकतर अपने पड़ोसियों की शुभकामनाओं पर विश्वास किया है ।

आचार्य कृपलानी (भागलपुर व पूर्निया) : उसी का यह नतीजा है ।

श्री टंडन : परन्तु चीन ने इधर ५० और ५१ में अपनी सेनायें तिब्बत में भेजकर तिब्बत को मजबूर किया कि वह चीन का अधिपत्य बहुत सी बातों में माने । मुझे याद है जब मैं कालिज में पढ़ता था और एक युवक था, तब १६०४ में कर्नल यंगहजबंड तिब्बत के भीतर गये थे । हम लोगों को वह अच्छा नहीं लगा था । हम समझते थे कि तिब्बत को परेशान करने के लिए ब्रिटिश गवर्नमेंट की यह एक चाल है । परन्तु यह तो सच है कि कर्नल यंगहजबंड सेना सहित गये, उन्होंने तिब्बत से बातें कीं, और तिब्बत के साथ उन्होंने एक इकरारनामा किया । चीन के साथ नहीं । उस समय तिब्बत के साथ उनकी लिखा पढ़ी हुई । हां यह सच है कि उसके कुछ वर्षों बाद उसी विषय में उनकी चीन के साथ भी लिखापढ़ी हुई और एक एकरारनामा हुआ । यह तो मालूम होता है कि चीन बहुत वर्षों से तिब्बत के अपने सम्बन्ध को इस तरह समझता रहा है कि हमारी कुछ वहां हुकूमत है, जिसे अंग्रेजी में सूजरेन्टी कहते हैं। तिब्बत वाले दूसरी तरफ यह समझते रहे हैं कि हम स्वतंत्र हैं और सन् १६१४, १५ में यह बात स्पष्ट हो गयी । उस समय तिब्बत की ओर से कह दिया गया कि हम चीन के मातहत नहीं हैं और हम स्वतंत्र हैं । विशेष कर जिस समय पहला संसार युद्ध छिड़ा हुआ था उस समय यह बात स्पष्ट हो गयी थी कि तिब्बत चीन की हुकूमत नहीं मानता और तिब्बत वाले अपने को स्वतंत्र कहते हैं । यों कहने को तो चीन वालों ने नैपाल तक को अपनी हुकूमत के अन्दर माना है । उनका तो यह भी दावा रहा है कि तिब्बत और नैपाल उनके पुराने मातहत हैं । जिस प्रकार बहुत दिन पहले नैपाल ने उस मातहती के दावे पर ठोकर मार दी उसी तरह तिब्बत ने भी ठोकर मार दी । नैपाल ने अपनी फौजें तिब्बत में भेजकर उसके बहुत से भाग पर कब्जा भी कर लिया था। परन्तु पीछे वह हट आया । जिस प्रकार से नैपाल ने ठोकर मारी उसी प्रकार तिब्बत ने भी ठोकर मारी । फर्क इतना था कि गोरखा बन्दूक चला सकता है, लड़ सकता है और मर सकता है और तिब्बत वाले फकीर हैं ।

मुझे जो बात अपने सम्बन्ध में खटकती है वह यह है कि हमारा जो कुछ अबतक तिब्बत से सम्बन्ध रहा है वह यह है कि हमारे वहां

कुछ छोटे मोटे व्यापार सम्बन्धी अधिकार रहे हैं। हमारे कुछ आदमी वहां रहते थे और हमारे तारघर भी थे।

अब हमने अधिकार दे दिया, जहां तक कि हम अधिकार दे सकते हैं, कि चीन तिब्बत को अपने मातहत समझे। मेरा यह तो मतलब नहीं और मैं यह नहीं कहता कि तिब्बत के स्वातंत्र्य के लिये हम फौजें भेज कर लड़ते, यद्यपि पड़ौसी के स्वातंत्र्य के लिए कभी लड़ना भी पड़ता है, आज मैं यह नहीं कह रहा हूं कि आप को इस समय कोई लड़ाई उनसे लेनी थी, लेकिन जो बात खटकती है वह यह है कि अन्याय के साथ चीन ने तिब्बत के ऊपर जो हमला किया और उनकी स्वतंत्रता को हड़प किया जिसमें और कालोनियलिज्म में कोई फर्क नहीं है, उसको हमने लिखा पढ़ी में मान लिया। पश्चिम के देशों ने विदेशों में कालोनी बनाने की जो नीति रक्खी थी, और वह पुरानी नीति आज भी है, उस नीति के विरोध में हमारे प्रधान मंत्री ने बहुत जगह और बार बार कहा है। उन्हों ने ठीक विरोध किया है। हमारा देश इसके लिये उनका आदर करता है और संसार का वह भाग जो कालोनी नहीं रखता, वह भी उनका आदर करता है। परन्तु यहां चीन ने क्या किया है? एक गरीब देश जिस के पास सेना नहीं है जो किसी को सताता नहीं है, चीन से कुछ मांगता नहीं है, चीन के ऊपर हमला नहीं करता, एक अलग टुकड़े में छोटा सा देश जिसकी बहुत आमदनी भी नहीं है, जिसकी कोई बड़ी जनसंख्या भी नहीं है, जिसके पास सेना नहीं है और केवल नाम मात्र के कुछ सिपाही हैं, ऐसे देश से संसार के किसी भी देश को भय नहीं था और न हो सकता था, परन्तु चीन ने उस को हड़प लिया और हिन्दुस्तान ने उस हड़प करने की क्रिया को मान लिया, स्वीकार कर लिया, मुझ को यह चीज खटकती है। क्या यह ठीक किया? बहुत सी अन्दर की बातें मैं नहीं जानता। सन् ५०, ५१ में जो पत्र व्यवहार हमारी गवर्नमेंट ने चीन से किया उसमें उन्होंने आपत्ति की कि तुम ने फौज अपनी क्यों भेजी, हमारी सरकार ने इस प्रश्न को उठाया, चीन का जो जवाब आया उस जवाब में मुझे शील की कमी लगी और वह एक भद्दे तरह का जवाब लगा। दो पत्र यहां से गये और दो पत्र वहां से आये, वे पत्र छपे हुए हैं उनको मैं ने देखा, उसमें उन्होंने बहुत अभिमान के साथ हम से कहा है कि आप को इसमें कोई गरज नहीं है, आप दूसरे के बहकावे में आकर एतराज कर रहे हैं, उल्टे खुद हमारे विदेश विभाग के ऊपर एक चपत मारी कि आप तो दूसरे के बहकावे में आकर हमको ऐसा लिख रहे हैं और तिब्बत जो उभरा है वह भी दूसरे देशों के भड़काने से उभर रहा है। आखिर यह जवाब उनका क्या था। मुझे तो एक गुंड़ापन मालूम हुआ। अपनी सेना के भरोसे जो काम उन्होंने किया उसके ऊपर हम चुप हो गये। बहुत से संसार में गुंडे हैं जिनका अस्तित्व हम को स्वीकार करना पड़ता है, सब राज्य संसार के भलमनसी से नहीं चलते। गुंड़ापन बहुत से राज्यों के भीतर भी रहता है, जैसे नागरिकों में गुंडों के रहते भी उनको बर्दाश्त करना पड़ता है वैसे ही हर प्रकार के राज्यों की स्थिति को कभी बर्दाश्त करना पड़ता है। हर जगह आदमी लड़ नहीं सकता। सो तो मैं मानता हूं और इसलिये मैं लड़ने की बात नहीं कहता, परन्तु आगे के लिये, तिब्बत के भविष्य के लिये, हम ने चीन को उनका मालिक स्वीकार किया, यह चीज मुझे खटकती है और मैं चाहूंगा कि इस विषय को हमारे विदेश मंत्रालय के मंत्री जी कुछ और अधिक स्पष्ट करें। मुझे तो वह बात खटकी और नैतिक स्तर से हटी हुई मालूम पड़ी इसीलिये मैं ने अपनी उस खटक को सामने रख दिया।

Kumari Annie Mascarene (Trivandrum): Mr. Deputy-Speaker, Sir, the trend of international affairs during the last few years has brought to the forum of political thinking two fundamental ideas, two fundamental forces of contradictory position: one rising to sublime heights of peace and humanity and the other rising to colossal magnitude of technological achievements of material strength, holding within its

[Kumari Annie Mascarene]

grip the mightly power to blast planetary position, and even making incursion into cosmic regions. The qualities of the heart inspired by the divine emotion of love and humanity compete with the qualities of the head with its resourceful brain power fathoming the secrets of nature to bring under control the elemental forces of nature the two striving with their respective strength to lead humanity either to the heaven of peace and tranquility or to the destruction and complete annihilation of human race. While the hydrogen bomb assuming monstrous magnitude is looming large on the horizon to terrorise the nations, the messiah of peace, lonesome and defenceless. without any material strength behind pleads the cause of peace: "let us live and let live."

This is not the first time in the history of the human race that such a psychological moment has come—the struggle between moral and material strength—and we have seen in the experience of humanity that moral strength, however weak and defenceless it may be, has prevailed ultimately. The *Vedaes* are not wanting to give us inspiration:

"परित्राणाय सावूनां विनाशय च दुष्कलामा
घर्मसंस्थापनार्थाय संमेवमि युगे युगे"

I just request you to recall to your memory the history. About 2,000 years ago. in the dim distance, before the advent of the Christian era when humanity was in the throes of conflicting culture and civilization of the eastern waning empires and the waxing power of imperial Rome, when a similar situation like today has risen and the philosophy of love had to confront material strength with its degenerating dissipation and drunken rivalry, a lone voice was heard in the wilderness of the East—a voice divine and more powerful and inspiring than the Delphia oracle itself inspiring humanity with the solace of the sermon on the mount. Blessed are the peace makers for they shall be called the children of God. Years have rolled by unfolding through the pages of history scourging humanity with its bloodshed ruins and desolations. Empires have risen and fallen and in the meantime we still hear re-echoed the same old message of peace from the summits of that emerald isle floating on the foams of the southern seas from that mystic mansion at Kandy shrouded in the clouds of ancient history and enshrined with the relic of the great peace-maker of India re-echoing through the voice of India the message of peace: "peace for us, peace in our country, peace in our neighbouring countries, and peace in the world. We have this very strong urge for the maintenance of peace. We tend to throw our weight in favour of peace."

The nations of the world stood listening for a time spell-bound to this lonesome voice of peace. The timing bomb sunk deeper into the bosom of the ocean to bury itself against the radio active vibrations of the voice of peace, the war-mongering nations scheming to aggravate the tension of the cold war with the hot explosion of hydrogen bombs had to shelve their schemes in shame, the Pakistan Prime Minister, gloating over the glamour of military aid, had to realise slowly that his Indian brother was right, the Ceylon Prime Minister, dazzled by the diplomatic visit of the Queen at a psychological moment on the eve of the Conference, forgot for a while his pledge of younger brotherhood to India, suddenly opened his eyes and that is worse, Mr. John Foster Dulles ran away from Geneva. The oracular voice of peace neutralised the radio-active nuclear fission and rendered useless the radio-active waves to destroy humanity. And the attitude of the war-mongers became benumbed for a while. And the thirst for blood, exploitation and destruction subsided.

It must be admitted that the contribution of India in the historic conference of Asia was something about which India can be proud of. The Conference of South East Asian Prime Ministers at Colombo was a historic

event when for the first time brought to the forefront of political thinking that the countries of Asia can be crystallised into a democratic majority to look after their own affairs. It was more than a dream for me when I heard that this was only a prelude to a greater and more momentous conference when the East and the Middle East will be brought together again to regenerate that ancient historic civilisation to prevail in this world and be independent of the war-mongering nations.

The greatest achievement of the Asian Conference, I deem to be that resolution which categorically stated that the Eastern countries of Asia wish to remain independent of communist and anti-communist activities and that they want to promote democratic institutions conforming to the will of the people.

9 A.M.

Sir, that is really the crux, the pivot of our foreign policy, and if we remain true to it we are on the high road to peace and prosperity, not only within, but without India. The Conference also brought the idea that here is a chance for the Asian countries to consolidate their political and economic resources to promote better and friendly understandings between the countries. Sir, the repercussion, the reaction of this Conference was seen immediately on the international situation of the day. Indo-China which was on the throes of fire, destruction and ruins, is now almost on the way to cease fire. I hope, the suggestion of India that there should be cease fire negotiations between the countries concerned will be followed and that there will be peace in Indo-China very soon.

Before closing, I wish to stress our ideas, and our opinion about colonialism. It is really surprising to note the way in which the western countries are holding fast to their colonies. I think in the Charter of United Nations, on chapters 11, 12 and 13, the policy as far as colonial countries are concerned, is laid down. This book is written by Mr. John Foster Dulles and he has rightly written a chapter on colonialism under the heading "Colonial Evolution *vs.* Violent Revolution". In this he quotes from the United Nations Charter:

> "Members of the United Nations which have or assume responsibilities for the administration of territories whose peoples have not yet attained a full measure of self-government recognize the principle that the interests of the inhabitants of these territories are paramount, and accept as a sacred trust the obligation to promote to the utmost, within the system of international peace and security established by the present Charter, the well-being of the inhabitants of these territories......"

Sir, they categorically suggest:

> "to develop self-government, to take due account of the political aspirations of the peoples, and to assist them in the progressive development of their free political institutions, according to the particular circumstances of each territory and its peoples and their varying stages of advancement"

Mr. Dulles gives his opinion on this policy, and says:

> "The acceptance of these principles by all colonial powers was a great act of enlightened statesmanship".

It is only two or three years since this book was written and today the very same Mr. Dulles is trying to help France against the Indo-Chinese. Even the United Nations with all its strength of moral principles standing as a general organisation to do justice to humanity have failed because the whole policy is steered by the American foreign policy. Therefore, Sir, in the next Conference that is going to be convened in East or South-East Asia including the Middle-East, I hope that representatives of the people of more than half the population of the world

[Kumari Annie Mascarene]

will lay down their ideas, their principles and their policy of regional association and get themselves independent of these so-called humanitarian organisations.

डा० राम सुभग सिंह (शाहाबाद दक्षिण): उपाध्यक्ष महोदय आज जब हिन्दुस्तान चारों ओर से खतरों से घिरा हुआ है, ऐसी हालत में मैं समझता हूं कि भारत की वैदेशिक नीति का समर्थन करना हम सबों का कर्तव्य है।

आप जानते हैं कि जब से अमरीका विश्व का नेतृत्व करने की फिक्र में पड़ा है तब से वह चारों ओर से विश्व के जितने भी महादेश हैं उन सभी महादेशों में अपना षडयंत्र रच रहा है। पहले पहल अमरीका की दस्तन्दाजी अमेरिकन कांटीनेन्ट तक ही सीमित रहती थी और अमरीका वहां पर एक को दूसरे के विरुद्ध उभार कर और अपने आपको बड़ा बनाए रखने में मशगूल रहता था। प्रथम महायुद्ध के बाद कुछ दिनों तक आइसोलेशनिस्ट पालिसी अख्तियार करने के बाद वह यूरोप के देशों के मामलों में दस्तन्दाजी करने लगा। और दूसरे महायुद्ध के बाद तो उसकी हरकत तमाम विश्व में होने लगी यहां तक कि हमारे बार्डर पर भी अमरीकी खतरा उत्पन्न हो गया और पाकिस्तान को मिलिटरी एड देकर अमरीका ने हिन्दुस्तान की सरहद को खतरापूर्ण बना दिया।

हम लोग विश्व में शान्ति का नारा लगाते हैं। सब व्यक्ति यह बात पसन्द करते हैं कि भारत की विश्व शान्ति की नीति है और इसको अच्छी नीति कहते हैं। पंडित जी ने अपनी सारी ताकत लगा कर यह चेष्टा की कि विश्व में शान्ति कायम की जाय लेकिन आज तक उनकी यह चेष्टा उतनी फलवती नहीं हुई जितनी कि होनी चाहिये थी। इसका प्रधान कारण यह है कि अमरीका बार बार दस्तन्दाजी करता है और जितना ही भारत की ओर से शान्ति का नारा लगाया जाता है उतने ही युद्ध के बादल मंडराने लगते हैं।

पहले यूरोप में कुछ जगहों पर लड़ाई का खतरा था लेकिन वह खतरा ज्यों ही दूर हुआ तो वही वार्मांगर लोग कोरिया चले गए। हमने कोरिया में अपनी शान्ति सेना भेजी और वहां जो शान्ति स्थापित हुई उसके लिये हम अपने को गौरवान्वित समझने लगे और हम समझते थे कि हम शान्ति के दूत हैं लेकिन उसका यह परिणाम निकलता है कि जितना ही हम शान्ति की फिक्र करते हैं उतना ही युद्ध को हम अपने नजदीक बुलाते हैं। कोरिया में गई हुई हमारी सेना यहां पहुंच भी नहीं पाई कि लड़ने वाले भारत के नजदीक आने लगे और आज अमरीकन लोग हिन्दचीन में हवाई जहाजों से सेना भेजने लगे हैं। यों वह अभी अपनी सेना नहीं भेज रहे हैं, फ्रांस की सेना ही भेज रहे हैं। लेकिन अब वे कहने लगे हैं कि जरूरत पड़ने पर वे अपनी सेना भी भेजेंगे। ऐसी हालत में मैं समझता हूं कि हम लोगों को शान्ति के पीछे पागल नहीं होना चाहिये।

पंडित जी ने धर्म युद्ध का जो शब्द इस्तेमाल किया है मैं समझता हूं कि उसको असली रूप में इस्तेमाल करना चाहिए। जब पुराने काल में युद्ध होता था तो जो लोग युद्ध में जाकर लड़ते थे वह ही लड़ते थे और जो लोग नहीं लड़ते थे वे शान्तिपूर्वक अपना काम करते थे। हल चलाने वाला अपना हल चलाता था, पढ़ने वाला पढ़ता था, व्यापार करने वाला व्यापार करता था। मैं चाहता हूं कि जो लोग युद्ध में फंसे हैं उनको अच्छी तरह लड़ने दिया जाय ताकि जो असुर हैं उनका संघार हो जाय और हम इसको चुपचाप देखते रहें न कि अपने अच्छे अच्छे ब्रेन्स को बरबाद करें। आज हमारे बड़े बड़े ब्रेन्स दुनिया में शान्ति कायम रखने में लगे हुए हैं। नतीजा यह होता है कि अगर एक जगह युद्ध रुक जाता है तो दूसरी जगह शुरू हो जाता है। यूरोप में युद्ध बन्द हुआ तो युद्ध कोरिया में चला गया और वहां से हिन्दचीन गया। और कोई नहीं कह सकता कि यदि हिन्दचीन में शान्ति हो गयी तो वह युद्ध पांडेचेरी में, गोआ में और काश्मीर में नहीं

आ जायगा । मैं नहीं समझता कि जिस दिन हिन्दचीन में शान्ति हो जायेगी उस दिन पांडेचेरी, गोआ और काश्मीर में भी शान्ति हो जायेगी ।

यूनाइटेड नेशन्स की तारीफ करने में भी हमने काफी शक्ति बरबाद की है । लेकिन आज तक यूनाइटेड नेशन्स ने हमारा क्या काम किया है । एक जमाना हुआ, सन् १९४७ में काश्मीर का मामला उसके सामने पेश किया गया । लेकिन हम देखते हैं कि ब्रिटेन वाले और अमरीका वाले इस मामले में यूनाइटेड नेशन्स में क्या कर रहे हैं । आज तक उस मामले का कुछ फैसला नहीं हुआ । आज जो डाग हेमरशोल्ड यू० एन० ओ० के सेक्रेटरी जनरल हैं उन्होंने जो काश्मीर से अमरीकी अफसरों को हटाने के मामले में रुख अख्तियार किया है उससे मालूम होता है कि यू० एन० ओ० अपनी नीति में कहां तक निष्पक्षता से काम कर सकता है । इसलिये मैं चाहूंगा कि आज जितने हमारे बड़े बड़े ब्रेन्स इस तरफ लगे हुए हैं वे उस तरफ ज्यादा ध्यान न दें, सिर्फ थोड़ा ध्यान इस तरफ दें, लेकिन बहुत महत्व न दें कि हमारी कास्ट पर यू० एन० ओ० हो चाहे कामन वैल्थ हो वे सारी दुनिया में शान्ति फैलाएं चाहे यहां दिल्ली में और सारे हिन्दुस्तान में असंतोष बढ़ता रहे ।

कामन वैल्थ के बारे में भी बहुत लोगों ने उसका औचित्य बतलाया और कहा कि कामन वैल्थ में शामिल होना बहुत जरूरी है । मैं भी समझता हूं कि कुछ हद तक यह उचित हो सकता है लेकिन हमें देखना है कि कामन वैल्थ वाले दूसरे सदस्य हमारे साथ कैसा बर्ताव करते हैं । डाक्टर मलान साउथ अफ्रीका में भारत की तौहीन करता है. दूसरे पाकिस्तान भारत को जलील करता है । कामन वैल्थ के दूसरे सदस्य जैसे आस्ट्रेलिया, न्यूजीलैंड और सीलोन भी कोई भारत के साथ बहुत अच्छा व्यवहार नहीं कर रहे हैं । कामन वैल्थ में और भी बहुत से मसले हैं । वहां पर साउथ रोडेशिया के प्रधान मंत्री हमारे प्राइम मिनिस्टर के सामने बैठते हैं । मैं नहीं समझता कि ऐसी जगह रहना भारत के लिये कहां तक उचित है इसलिये मैं प्राइम मिनिस्टर साहब से निवेदन करूंगा कि कामनवैल्थ के बारे में भी जरा ध्यान दें कि हम लोगों को कामनवैल्थ से जितना फायदा होता है उससे ज्यादा घाटा तो नहीं होता है ।

इसके साथ साथ मैं अपने देश के हालात पर आता हूं । आज हिन्दुस्तान में विभिन्न देशों के लोग आते हैं । अमरीका द्वारा यहां पर तरह तरह की हरकतें की जाती हैं। उनको मैं सदन के सामने रखना चाहता हूं । जैसा कि मैंने पहले बतलाया पहले अमरीका अमेरिकन कांटिनेन्ट में बन्धा हुआ था लेकिन बाद में वह यूरोप में दखल देने लगा और दूसरे महायुद्ध के बाद फोर पाइंट एड के अन्तर्गत हमारे यहां अमरीका इकानमिक एड और टैक्निकल एड दे रहा है । उसकी तरफ से यहां शिक्षा देने के लिये वर्कशाप खोले जा रहे हैं और अब फोर पाइंट प्रोग्राम के अन्तर्गत फिजिकल ट्रेनिंग भी उसकी तरफ से दी जाने लगी है । ऐसी हालत में हमको समझना चाहिये कि उनकी हरकत क्या है ।

आज अमरीका में चारों ओर से हमारी सरकार को और प्रधान मंत्री को गालियां दी जाती हैं । उनमें कुछ लोग ऐसे भी हैं जो कि भारत की तारीफ करते हैं और यहां के प्रधान मंत्री की तारीफ करते हैं परन्तु ऐसे बहुत कम लोग हैं। इनकी अपेक्षा अमरीका के शासन से सम्बन्ध रखने वाले ऐसे लोग ज्यादा हैं जो कि गाली देने वाले हैं । उनकी स्पष्ट नीति यह है कि हम दुनिया को अपने चंगुल में रखें । इस लिये उन्होंने पहले ग्रीस और टर्की को सहायता दी और उसके बाद यूरोप को मार्शल एड के रूप में सहायता दी । तीसरे उन्होंने एटलांटिक ट्रीटी के रूप में एक संगठन खड़ा किया और आखिर में मिडिल ईस्ट में एक डिफेंस आर्गेनाइजेशन बनाने की चेष्टा की । लेकिन मिडिल ईस्ट वाले उनके चंगुल में नहीं आए । उसका परिणाम यह निकला कि डाक्टर मुसादिक की सरकार को उलट दिया गया और

[डा० राम सुभग सिंह]

नाजिमुद्दीन की सरकार को खत्म कर दिया गया । आज डिमोक्रेटिक कहलाने वाले देश इस तरह के काम कर रहे हैं । आज हमारे प्रधान मंत्री बहुत ज्यादा पापुलर हैं । अगर वह अमरीका की नीति को अक्षरशः कार्यान्वित नहीं करेंगे तो हो सकता है कि अमरीका इस पर भी तैयार हो जाय कि हमारे यहां भी अमरीकन नीति का समर्थन करने वाली सरकार बनावे । इसलिये हमको सावधान होना चाहिये। इसी नीति का पालन करने के लिये उन्होंने पाकिस्तान को मदद देनी शुरू की है ।

आप श्री डलेस को जानते हैं । वह जिस तरह से पोलीटिकल इंट्रीग्स करते हैं उसी तरह से स्प्रिचुअल इंट्रीग्स भी करते हैं । यहां के विदेशी मिशनरियों पर पानी की तरह रुपया बहाया जाता है । आज मैं चाहता हूं कि हर आदमी को धार्मिक स्वतंत्रता हो चाहे वह किसी भी धर्म का हो । लेकिन अमरीका की शक्ति या सत्ता को जमाने के लिये आज हिन्दुस्तान में और बड़े बड़े देशों में रुपया भेजा जाता है । आज पाइंट फोर प्रोग्राम के अन्तर्गत अमरीका सारे देशों को पोलीटिकल, इकानामिक, स्प्रिचुअल, जितनी भी तरह की सहायता हो सकती है या जितने भी ढंग हो सकते हैं उन सभी ढंगों से अपने चंगुल में लाने का प्रयत्न कर रहा है । और मुझे दुःख है कि भारत सरकार भी इस मामले में अमरीका के सामने झुक गयी है । हिन्दुस्तान के प्रधान मंत्री को और भारत सरकार को चाहिये था कि वे पाइंट फोर प्रोग्राम के अन्तर्गत तनिक भी इकानामिक और टैक्निकल एड अमरीका से न लेते । जिस तरह से प्रधान मंत्री जी को नेशनल प्लान के लिये लोग करोड़ों रुपये का ऋण दे रहे हैं उसी तरह अगर तनिक भी भारत सरकार की तरफ से गौर होता तो हमारे देश की औरतें जिनके पास कुछ भी नहीं है वे प्रधान मंत्री के कहने पर उनके पैरों में अपने गहने रख देतीं ताकि विदेशी षडयंत्र को खत्म किया जाता और जितनी जरूरत होती वह सभी पूंजी प्राप्त हो जाती । लेकिन भारत सरकार उस वक्त चूक गई और मैं चाहूंगा कि प्रधान मंत्री अपनी उस चूक को भारत सरकार उस गलती को कबूल करे और अमरीका से एड लेना बन्द करे । वैसे तो पन्द्रह परसेंट एड कम्यूनिटी प्रोजेक्ट्स के लिये मिलती है लेकिन जितने भी कुल ५५ या ५६ प्रोजेक्ट्स हैं, लोग यही समझते हैं कि वह सारे प्रोजेक्ट्स अमरीकन रुपये से चल रहे हैं, पांच २ और छः २ गाड़ियां एक २ जगह चलती हैं, ऐसी जगहों पर हिन्दुस्तान की भूमि में अमरीका का प्रचार नहीं होने देना चाहिये कि यहां पर अमरीका के साधारण एग्रीकलचर और इंजीनियरिंग स्कूल का कोई आदमी आए और वहां पर हिन्दुस्तान के कम्युनिटी प्रोजेक्ट एरियाज में एस० डी० ओ० उसको सलाम करे और गांव में जब वह जाए तो गांव में लोग चारों ओर उसे सलाम करें, क्योंकि अगर यह चलने दिया जाता है तो लोग समझने लगते हैं कि सब कुछ अमरीका का है और कितनी जगह मैंने सुना है कि उन प्रोजेक्ट्स को लोग अमरीकी प्रोजेक्ट्स कहते हैं । ऐसी हालत में हिन्दुस्तान को अमरीका के खतरे से बिल्कुल सजग हो जाना चाहिये । इसके साथ मैं उस आलोचना को भी ठीक नहीं मानता जो कुछ भाइयों ने जो अभी हाल में समझौता हुआ है उसके बारे में की है । मैं तो मानता हूं कि तिब्बत में जो हाल में चीनी कम्युनिस्ट सरकार वहां कायम हुई, कम्युनिस्टों ने जब तिब्बत पर अपना अधिकार जमा लिया, तो उससे कोई संधि करने की आवश्यकता थी । लेकिन आज चीन के साथ संधि करके भारत ने एक रियेलिटी को स्वीकार किया है । चीन हमारा पड़ोस का देश है, इन सभी देशों से हमें मित्रता का नाता जोड़ना चाहिए लेकिन जो विदेशी इंपीरियलिस्ट्स हैं वे चाहते हैं कि जितने भी दुनिया के छोटे और कमजोर मुल्क हैं और जो हाल तक उपनिवेश रह चुके हैं उन सबों को अपने साम्राज्यवादी चंगुल में रक्खें, तो मैं कहूंगा कि दुनिया को ऐसे साम्राज्यवादी देशों से सावधान रहना

चाहिये । मैं उम्मीद करूंगा कि हमारे प्रधान मंत्री जी जो हिन्दुस्तान के ही नहीं बल्कि विश्व में एक शान्ति के प्रतीक हैं, ईमानदारी के प्रतीक हैं वह इस चीज को लेकर आगे बढ़ेंगे और दिखा देंगे कि साम्राज्यवादियों का षडयंत्र कम से कम हिन्दुस्तान में नहीं चल पायेगा और उसका प्रभाव एशिया में भी पड़ेगा और इस तरह से विश्व में शान्ति कायम हो सकती है ।

Shri S. N. Agarwal (Wardha): The Prime Minister's speech of Saturday last was, I think, one of the most important pronouncements on India's foreign policy. In the world of today, which is torn by fear, mutual suspicion and hatred, his ideal of collective peace is certainly more revolutionary than the idea of collective security. This collective peace is not the peace of the grave, it is not the peace born out of fear and hatred, it is not the peace of the Peace Conferences that shed more heat than light, but it is peace which is dynamic, which is constructive, and which tries to offer some definite suggestions for establishing an international order.

Acharya Kripalani told us that foreign policy ought to be a national policy. I have no doubt in my mind that our foreign policy is a national policy, and that it commands the respect and confidence of a very large section of our population. I think our Prime Minister consults Members of the Opposition, much more than, I think, any Prime Minister does in any part of the world. I am also glad that Shri H. N. Mukerjee did admit that India should be left alone, that neither the communist nor the anti-communist forces should try to spread their sphere of influence in this country. But it must be made very clear by us that when we criticise the American-Pakistan pact or when we criticise the U.K. for the recent arrangement that they have made of clemency to be shown to the Japanese war criminals, we do not unwittingly desire to walk into the trap of another power. India is determined to steer clear of all the blocs. We are neither pro-Russian nor pro-American; we are neither anti-American nor anti-Russian; if I may put it, we are pro-good and anti-evil from whatever quarter it may come. This does not mean however that we want to pursue a policy of isolation. We want the goodwill of all. We want to extend our hand of friendship but on our own terms. We do not want to accept help with any political strings. But certainly we welcome help which is motivated by good intentions. At the same time, when we talk of the Pakistan-American pact, we have made it very clear that we are not against it because there is any kind of immediate danger to us, but because we strongly feel that it has reversed the process of liberation in Asia, and we are not prepared to barter away our freedom for a mess of pottage.

Dr. Malan, the Prime Minister of South Africa, sometime ago said that the Prime Minister of India had an eye on Africa. Sir, we have an eye on Africa, and in the eyes of the Prime Minister are contained the eyes of 360 million people of this country. This eye is not the eye of greed, it is not the eye of imperialism, it is not the eye of aggression; it is the eye of goodwill and sympathy for the millions of Africans who are struggling for liberation in that land.

About foreign pockets, there has been much of discussion and heat. The foreign pockets or the territories held by France and Portugal are the blood of our blood and the bones of our bones and we are determined that through their own efforts, through their own non-violent resistance they will achieve their goal. The Prime Minister of Portugal said that in case of further struggle, he would leave Goa as a ravaged land. It is really surprising how imperialisms die so hard. I hope they will read the sign of the times and realise that satyagraha knows no defeat. We do hope that the pepole of Goa and Pondicherry will continue their liberation struggle in the Gandhian way, as we did, and I

[Shri S. N. Agarwal]

am absolutely sure in mind that their success is sure.

The Prime Minister has also raised his powerful voice against the hydrogen bomb. This hydrogen bomb, this attempt to crush and destroy humanity, is certainly a crime against nature. It is a sin against humanity; it is even blasphemy against God. But I also realise that this hydrogen bomb cannot be destroyed merely by raising our voice against it, merely by pursuing a foreign policy which steers clear of both the blocs. As the Prime Minister said some time ago, the hydrogen bomb represents a Titanic struggle between two economic ideologies, the ideology of capitalism or *laissez fare* and the ideology of totalitarianism. Unless we are able to evolve a kind of ideology, a middle way—I do not like to use the words 'mixed economy'—a middle economy, a golden mean economy or a balanced economy in this country, it will be difficult for us to provide an effective answer to the hydrogen bomb. Gandhiji showed to us the middle way, showed to us the way of decentralisation of power, both political and economic, showed to us how economically we can be self-sufficient and yet we can be in tune with the universe. It is this kind of economic and social ideology that India is trying to evolve, and evolve quickly, and therefore we can say that we are not only trying to remain aloof from both power blocs but also trying to evolve an economic ideology which will show a better way and a better world to live in. I have no doubt that India is a land of destiny and that our Prime Minister is a man of destiny and that in any kind of emergency, the country will stand solidly behind him.

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): Mr. Deputy-Speaker, it was my intention,—and to some extent is,—with your permission, to speak in Hindi, but I may be permitted to reply to some points raised by hon. Members opposite in English because I wish them to understand those points and then I may be permitted to be bilingual in my speech.

Dr. Lanka Sundaram made some references to the inner line. The inner line was originally determined as far back as 1873 and it runs all along the frontier. Generally speaking, the line is about 75 to 40 miles from the border in the U.P. and the Western Himalayas; in Assam it is, in certain places, about 100 miles from the frontier. Recently, a much stricter scrutiny is being applied to the issue of passes for the inner line. About the question of altering the inner line, of course, it is open to us by notification to alter it; no fresh law is necessary and it can always be done; we have not considered it necessary to alter it, but we shall certainly keep that matter in view, and as soon as we consider it necessary, we shall extend the area beyond the inner line.

Then he referred to foreign missions. There are nine mission establishments in that area, not all of them on the other side of the line. As far as I can gather, only three of them are beyond the line and six on this side. Of the three beyond the line too, two have become largely *functus officio* and one only more or less functions under considerable restrictions in regard to the area it can move about. Government do not, of course, permit the establishment of any other foreign mission or any kind of foreign establishment there. These missionaries there have established welfare hospitals, orphanages and agricultural farms, but as I said, inside the inner line, there is in effect only one mission functioning at the moment, so far as I can say, subject to confirmation from the U.P. Government.

I might, in this connection, refer to a connected matter. We talk about the inner line and Christian missions etc., and there is sometimes an argument. Questions are put here or elsewhere about the activities of Christian missionaries or about the activities of others against Christian missionaries or both. Now, so far as Government

is concerned, we do not look upon this point from the religious point of view, but purely from the political point of view. Christianity, of course, is a very old-established and respected religion of India We respect it: millions of our people are Christians; many are represented here. There is no question of any religious bias at all. The difficulty arises when we consider it in two ways. One is, that these people are directly near the border, where we look upon any foreigner, if I may say so with all respect, with suspicion. In other places we do not suspect anybody, unless there is reason for suspicion. In the border we suspect everybody, unless there is reason not to suspect. That is our approach. It is these political reasons which weigh there. Another aspect of these foreign Christian missionaries—it does not apply, of course, to our indigenous missionaries or others—is that sometimes difficult local problems and difficult social problems are created by an excess of foreign establishments and foreign missionaries. So, as I said, our approach to these problems is essentially a political approach and not to create problems for the future.

There are a large number of missionaries from abroad in this country running into many many thousands and many of them are doing excellent work. We welcome that work, medical work, educational work and the rest. But there is this fact to be remembered, that the creation of large foreign populations in the country undoubtedly creates problems of all kinds. Therefore, we are not in favour of additions to this; individuals apart, we do not wish this number to increase, because that will lead to fresh problems, as one can see in other countries of Asia they have given rise to problems of all kinds. I need not go into that, because it is not my subject today—I just wished to mention it.

Then Dr. Lanka Sundaram referred to the question of passports. Now a passport is intended to give the holder of the passport protection in foreign countries. It is perfectly true that there is no law to compel him to take a passport, and there is no law to prevent him from leaving the country without a passport. He can do that. The issue of a passport everywhere is within the discretion of the executive authorities, that is to say, here the President of the Union. The authority may be exercised on his behalf by the State Governments. Now, while a person can under law leave India without a passport if he chooses, in fact he finds it difficult to do so, because no steamship company or air company will take him unless he has a passport. Unless he has a passport, the country at the other end will not allow him to land there, and the steamship company or air company will have to bring him back and they do not wish to bring him back for nothing. Not only is a passport necessary, but a visa also is necessary from the other country. So that, while a passport is not necessary in law for a person to go abroad, in fact, without a passport it is very difficult for him to leave or to go anywhere else.

Dr. Lanka Sundaram said that thousands of passports have been refused. May I, in this connection, bring to the notice of the House that this very question was raised in the Madras High Court two years ago by a Member of the Madras Legislative Assembly who had been denied a passport, or rather the extension of the passport. The Madras High Court said:

> "The passport gives to the recipient the benefit of the protection of the Government issuing it. But can it be said, anyone has got a right to obtain a passport to any particular country. We think not. Even when a passport has been granted to an individual the State cannot be compelled to exercise its protection over that individual in a foreign country. The matter is absolutely in the discretion of every State."

Some figures about the issue of passports and the refusal of passports might interest the House. We have

[Shri Jawaharlal Nehru]

complete figures and we had collected them for the six months in 1953—that is, from the 1st March to the 31st August. During these six months, 41,416 passports were issued and 1,348 applications for passports were refused. Out of these 1,348, 1042 were refusals in Punjab. That is, there were relatively few refusals in the other States. The large number of refusals in Punjab is due to the fact that a very large number of applicants who were almost illiterate agriculturists and most of them not very well off financially wanted to proceed to the United Kingdom to become petty pedlars and it was not our policy to encourage this. The difficulty is there and so we have to refuse passports. The normal practice in regard to the grant or refusal of passports is to accept the advice of the State concerned.

Dr. Lanka Sundaram referred—one or two other hon. Members also referred—to the fact that I had not said anything in my opening address about Pakistan and about Kashmir. The criticism is certainly justified because our relations with Pakistan and our problems with Pakistan are highly important. Nevertheless, I did not say anything because I had nothing fresh to say about it. It is perfectly true that many developments have taken place in Pakistan recently—both in Eastern Pakistan and Western Pakistan—and they continue to take place. We are greatly interested in them for the simple reason that we are interested in our relations with Pakistan. We want them to be friendly and co-operative and anything that occurs there which might have any effect on our relations is of interest to us. We are deeply interested. But because we are deeply interested, it does not mean or follow that we should in any way, directly or indirectly, interfere in them.

For instance, the hon. Member said that I should invite Mr. Fazlul Huq for a quiet chat. Mr. Fazlul Huq is my old friend and it is—I do not exactly know—30 or 40 years since I first met him and I will always be happy to meet him. But if we discuss any matter relating to Pakistan, it is with the Pakistan Government—the Central Pakistan Government—or their representatives and not with the Governments of the States or Provinces of Pakistan.

In regard to Kashmir, a reference was made to the President's Order which was issued about three or four days ago. Many comments have also appeared in regard to that Order. That Order was important in so far as it went but one must remember how far it went and must not add or give greater importance to it than it actually possesses. We have discussed this question of Kashmir repeatedly here; nevertheless. because of the abundance of facts occurring one after another, one is apt to get a little confused. In October 1947, the first accession took place—the accession of Kashmir to India. That accession was in law, according to us, complete. It was as good an accession as of any State in India. Then of course came trouble. Now, later, in regard to the other States, a year or two later, the accession on the three subjects of Defence, Foreign Affairs and Communications was extended in regard to other States, and they became intimate parts of our new Constitution which we were drafting in 1949 and which was finalised at the end of 1949. That is to say, the position of Kashmir and the other States was identical to begin with in regard to accession. But the others, as a matter of constitutional development and because we wanted them to be full parties to our Constitution, came into this picture. Kashmir did not make that development, although the accession itself was complete like the other accessions. It could not come in then because for a year or two there were military operations going on. After that, and during that period too, the matter became much more complicated because it became an international matter, and we wanted to wait and we could not do anything, naturally, without the concurrence of the Kashmir Government and the Kashmir people.

Three years afterwards the Kashmir Government decided to have elections for a Constituent Assembly. There were elections. There was a Constituent Assembly. When their Constituent Assembly came into existence, it became necessary for us to determine precisely what our relations were. It was easy enough till then to leave the matter rather fluid. The basic fact was not fluid, the basic fact of accession on three subjects. These three subjects were in fact each a category of subjects. What does Defence mean? You sit down and make a list. What does Foreign Affairs mean? What does Communications mean? We attempted to do it. Some attempt was made at the time this Constitution was finalised at the end of 1949. Even then we could not finish that work. And in the Constitution there are certain articles—I forget their numbers—which specifically refer to this rather fluid state of Kashmir and give authority to the President to take steps.

Now, this fluid state went on, and there was no immediate pressure on us for deciding it. But when the Constituent Assembly of Kashmir met, we had to decide this way or that way. Because, they were going to make their Constitution, they had to define, and we had to define how they fitted in. It was because of that pressure that a conference took place here in Delhi two years ago when representatives of the Kashmir Government came here and met us, and we discussed for many days and came to an agreement which has often been referred to as the Delhi Agreement. That Agreement was specific enough, though some details were not worked out. The broad facts were decided. But only a small part of that Agreement was implemented, by them and by us. This House well knows how many times I have had to answer questions about the implementation of the Delhi Agreement and I had to, if I may say so with all respect, parry. Because, the fact was that except for that small part the rest had not been implemented. It is true the working out would take some time. Well, there was some considerable dissatisfaction and discontent about this non-implementation of the Agreement. Now, what has happened is that, three months back the Kashmir Government at present functioning there under the leadership of Bakshi Ghulam Mohammad raised the question of the implementation of the Delhi Agreement and for that purpose we wanted further talks in regard to detailed matters, chiefly financial and others like customs and other things. So, we welcomed their proposals; they came here and we discussed. We had no such regular meetings as we had two years ago because all the principal points have been decided. It was only a question of working out various things with each individual Ministry. the Finance Ministry, Irrigation and Power Ministry, Planning Commission etc. We worked out that and then we were quite ready to implement the rest of the old Agreement as worked out in details now, and the President has issued an Order. Therefore, the President's order really finalises something which was intended to be done two years ago. What I mean is this: it is not a new development; it is some thing which is to be done and which we had postponed for two years. It has no relation to any external commitment that we might have made. We cannot by a President's Order wash off an external commitment. I say this because some hon. Members seem to imagine that it washed off every such commitment or assurance. These commitments and assurances therefore stand and will stand effectively quite apart from the Presidential Order or any other development. Our position all along has been that we shall stand by the pledges or assurances that we have given, but they can only be given effect to under certain circumstances and in certain contexts. If the circumstances do not arise; if that context does not come into existence, then we cannot give effect to those assurances. That is a different matter. For instance, certain events have happened, as the House knows, in the last few months in Pakistan which has changed the

[Shri Jawaharlal Nehru]

whole context of the problem and our approach to it, with the result that certain preliminaries which had to be settled between Pakistan and us in regard to Kashmir have been completely deadlocked. That deadlock may or may not be removed. But, it is not correct to say that by the Presidential Order we have pushed aside or covered up all those pledges of ours. I wanted to make that point clear.

Now, there is another matter, rather delicate and rather embarrassing to me, to which I think, Dr. Lanka Sundaram referred. That is, he referred to the continued detention of Sheikh Abdullah. Now, a few things have happened, not only in the recent past, but in my political life which have distressed me and pained me more than certain aspects of the developments in Kashmir last year resulting in the arrest and detention of Sheikh Abdullah. It always hurts one when one falls out with an old colleague and friend, and that hurt is a deeper one than coming into conflict with an opponent. Therefore, it hurt me very much. I am not going to that history and how one step led to another; but, I would say this: that it is patent that no one—I am quite sure the Kashmir Government would to that extent agree with me—can think, —I cannot think—of indefinite detention of Sheikh Abdullah. That is true. At the same time, we are in a difficulty, because in a situation that has existed and still exists in Kashmir, and the House must remember—quite apart from the internal situation which, I am glad to say, is far better than it has been for a long time,—that armies still face each other on the Kashmir border.

I referred to affairs in Pakistan just now. There are plenty of people in Pakistan who, specially in regard to Kashmir, talk rather wildly. One cannot forget the context of things in which one has to function. If one has to function in war, one functions in a particular way, which is somewhat different from peace-time functioning. In peace-time, one takes greater risk and all that kind of thing. There are stages and sometimes, it may be said to be between war and peace. It is peace in the sense of no war. But. one never knows when war occurs. These difficulties have to be faced and responsibilities borne. It is not a question of some theoretical solution. Life is too complicated to permit of a theoretical solution. Anyhow, in this matter, I do not wish to say that no responsibility attaches to me or to the Government of India. That would be a wrong thing to say. Essentially, all these matters are the responsibilities of the Government of Jammu and Kashmir State, and we deal with the Government. The Government of Jammu and Kashmir State, if I may say so, in the course of the last six months, has really brought about quite a remarkable change, chiefly economic, in the life of the people of Kashmir.

An Hon. Member: Question.

Shri Jawaharlal Nehru: An hon. Member says, "Question." I can only say that the hon. Member is hopelessly and totally ignorant. I am not going into the merits of the other questions. I say this without a shadow of doubt, with 100 per cent. certainty. I challenge anyone and everyone to prove that I am wrong in this matter even by one per cent. I say that the economic condition of the pepole of Kashmir has improved out of recognition in the last six or seven months. I say that the economic burdens on the people of Kashmir are far less than they have been in the last generation. I do not say, of course, that some magic has been done there. That would be absurd. But, this thing has been done, one can see, by simple ways and simple means. Prices have come down for various reasons. Customs duties have been abolished; that reduces the prices immediately. It is not magic. Internally the system of rice procurement has been changed—a system which has existed for generations. Many other internal reforms have been done which have

resulted in a lightening of the burden on the people. All you can do quickly is to lighten the burden. You cannot suddenly make them a great wealth-producing community. That requires time and effort, whatever it may be. But, their burdens have been lightened. That is a very great thing. I am not discussing this matter, naturally. What I was saying is this. In these matters we deal naturally with the Government of Jammu and Kashmir State. The major responsibility being theirs, it is not right or fair for us to interfere in the discharge of their responsibilities when they will have to shoulder the consequences of our interference. That is our difficulty.

May I proceed in Hindi, Sir?

Mr. Deputy-Speaker: Yes.

श्री जवाहरलाल नेहरू : तीन दिन हुए बहुत सारे सदस्य इस मजमून पर बोले थे और कुछ न कुछ उन्होंने हमारी नीति की निंदा की या उसकी अलग अलग बातों की टीका की। लेकिन करीब करीब जहां तक मुझे याद है सब ने छोटी मोटी बातों को छोड़ कर उसकी बुनियादी बातों की प्रशंसा की, यानी जो सदस्य आमतौर से उसका विरोध भी करते हैं उन्होंने भी प्रशंसा की। मुझे आज का पूरा हाल मालूम नहीं, क्योंकि मैं उधर दूसरे सदन में बोल रहा था, यहां मौजूद नहीं था, लेकिन उस दिन की बहस में सिर्फ दो साहब जो बोले वह कुछ बेसुरे के थे। एक तो श्री देशपांडे जी हिन्दू महा सभा की तरफ से और एक उनको इस मामले में नये दोस्त मिले डाक्टर सत्य नारायण सिन्हा जो इस तरफ बैठे हैं। तो अब इस जोड़ी को जवाब देने में दिक्कत हो गई क्योंकि वह दो अलग अलग रास्तों से टहलते हुए आ कर मिल गए।

10 A.M.

आचार्य कृपालानी ने कहा और अक्सर यह कहा जाता है, कि हमारी नीति एक राष्ट्रीय नीति हो, नेशनल पालिसी हो, और हम सब लोगों से मशिवरा करके इसको तय करें। यह मेरी समझ में ठीक आता नहीं है। मैं मानता हूं कि हमारी वैदेशिक नीति किसी एक पार्टी की बिना पर नहीं चलनी चाहिये, और यह उचित भी नहीं है, वह राष्ट्रीय होनी चाहिये, नैशनल होनी चाहिए। यह मैंने मान लिया, लेकिन नैशनल होने के माने क्या हैं? नैशनल होने के यह माने तो नहीं हैं कि जब उसको हर एक आदमी माने तभी कदम उठाया जायेगा। अगर इसके यही माने हों तब तो कभी कदम उठेगा ही नहीं, कभी हम जुम्बिश ही नहीं करेंगे, जमे हुए बैठे रहेंगे। लेकिन वैदेशिक मामलों में या किसी भी मामले में, हमें आगे बढ़ कर काम करना होता है। इसी बात में आचार्य कृपालानी ने कहा कि हम ने चन्द बातें की हैं जो कि उन्हें पसन्द नहीं आईं। तो अखिर हम क्या करते? या तो उन बातों को हम करते ही नहीं या उनको करने में आचार्य कृपालानी राजी होते। यह दिक्कत हुआ करती है। इसके माने तो यह हैं कि जब कभी आप चाहें कि किसी बड़ी नीति से सब लोग सहमत हों, तो उन बातों में बड़ा सलाह मशिवरा हो। लेकिन इसके हजार पहलू होते हैं, शाखें, फूल और पत्तियां होती हैं, इसलिये हर बात पर सलाह मशिवरा नहीं हो सकता। राष्ट्र की बात वही होती है जो उसकी बुनियाद से उठती हैं, निकलती हैं।

हमारी नीति इन पिछले पांच छः वर्षों में एक बुनियादी नीति रही है। हमने इसको कहा कि आज जो बड़ी बड़ी शक्तियां, पावर ब्लाक्स, हैं हम उनमें से किसी के साथ नहीं होंगे। हमारी नीति नान एलाइनमेन्ट की होगी। मैं आपसे कहता हूं कि असल में यह शब्द ठीक नहीं हैं, कोई कहता है "नान एलाइनमेन्ट" कोई कहता है "न्यूट्रल"। लेकिन यह दोनों शब्द ठीक नहीं हैं। यह दोनों ही एक "नहीं" के शब्द हैं जबकि हमारी नीति "नहीं" की नहीं बल्कि "हां" की नीति है। तो आप हमारी नीति को देखें। हमने इस नीति को कोई बहुत सोच समझ कर बड़े तेज दिमाग और तेज अकल से निकाली हो यह बात नहीं है। मैं आपसे साफ कह दूं कि जो हमारे पुराने दिमाग थे, पुरानी भावना थी वैदेशिक

[श्री जवाहरलाल नेहरू]

मामलों में उसका नतीजा ही यह था, और कुछ हो ही नहीं सकता था। हम जब स्वतंत्र हुए और स्वतंत्र होने पर जब पुराने विचार हमें मिले तो उसका यही नतीजा हो सकता था। मैं आपसे कहता हूं कि कोई भी दल यहां पर होता और गवर्नमेन्ट बनाता तो वह भी इस पर चलता, हां इधर उधर झुक जाता, यह और बात है।

इसके बाद जो हमारी नीति थी वह हल्के हल्के ज्यादा मजबूत होती गई और वाक्यात को देख कर ढलती गई। हल्के हल्के हमने भी कुछ कदम इधर उधर बढ़ाए। लेकिन बुनियादी तौर हमारा रास्ता वही था। इन पांच सात वर्षों में बहुत सारी बातें और भी हुई। यह हुआ कि जो पावर ब्लाक्स हैं वह भी ज्यादा मजबूती से एक दूसरे के खिलाफ अपनी मीनारें खड़ी करने लगे, और आपने देखा कि कोरिया का झगड़ा हुआ। बड़ी गनीमत हुई कि वहां कम से कम एक दूसरे का मारना बन्द हुआ, सीज फायर हुआ। तीन वर्ष ही लड़ाई हुई फिर भी एक भयानक लड़ाई हुई। उससे क्या नतीजा हासिल हुआ? कुछ नहीं, कोई जीता नहीं है, न इधर का जीता और न उधर का जीता। अगर यह दो वर्ष पहले रूक जाती तो इससे अच्छा होता क्योंकि उस वक्त भी कोई जीता नहीं होता, लेकिन कम से कम इतने लोग मरते नहीं, मुसीबतें कम आतीं, लोगों के दिमाग जरा आज से ज्यादा ठण्डे होते, उस वक्त ज्यादा आसानी से फैसला हो जाता जिसमें कि अब कठिनाई हो रही है।

इन्डो चाइना में इस लड़ाई को छः वर्ष हो गए, मुझे समय नहीं है नहीं तो मैं बताता कि इस छः वर्ष में कितनी ऊंच नीच हुई है। कम से कम मेरी जान में तो कोई भी इतनी बड़ी और फजूल लड़ाई नहीं हुई जितनी की इन्डो चाइना की। बिल्कुल बेकार की हुई। अब लोग बैठे हुए हैं, इसकी मुश्किलें देखते हैं और हल नहीं कर सकते, मगर रास्ते की तलाश में हैं।

आप कोरिया को फिर लें। मैंने कहा कि उसमें कोई फरीक जीता नहीं है। साफ बात है कि अगर कोई जीता होता तो वह जेनेवा में न बैठा होता, जो करना होता करता। हालांकि कोई फरीक फौजी मदद से जीता नहीं, लेकिन अब हर फरीक चाहता है कि बहस में वह असर पैदा करदे गोया उसकी फौजी फतह हुई। दूसरा फरीक इसको मंजूर नहीं करता, और जाहिर है, कैसे मंजूर करे? जब वह हारा ही नहीं तो हार कैसे मंजूर कर ले कि दूसरा जीता? हालत ऐसी होगई है कि कोरिया का कोई भी फरीक दूसरे को मजबूर नहीं कर सकता हार मानने के लिये, या ऐसी बात मानने के लिये जो कि हार का नतीजा होती। इसे कोई फरीक मंजूर नहीं करेगा तो फिर रास्ता क्या होगा। या तो दोनों फरीक यह समझ लें कि हां, हमें इस बात को तसलीम करना है कि इसमें किसी की हार जीत नहीं हुई है, लाचारी है, चाहे हम इसे पसन्द करें या नहीं, मगर यह एक वाक्या है। तो फिर कोई ऐसा समझौता करें जो कि इसी ढंग का हो। अगर नहीं करते तो दूसरा रास्ता यह है कि लड़ाई लड़ें और देखें कि हार जीत हो सकती है या नहीं बाद में। मगर मैं आपसे कहता हूं, जैसा और लोग भी कहते हैं, कि लड़ाई लड़ना तबाही लाने वाला है और इसको नहीं करना चाहिये। तब फिर हम क्या करें? और आप देखें कि अगर तीन वर्ष तक लड़ाई में हार या जीत नहीं हुई तो कोई जरूरी नहीं है कि और तीन वर्षों की लड़ाई में किसी की हार जीत हो जायेगी या दस ही वर्ष में हो जायेगी। यानी बगैर हार जीत हुए ही तबाही बढ़ जाय। दुनियां का हाल यह होता जाता है। तो इस लड़ाई में आपने देखा, मुमकिन है कि बदकिस्मती से दुनियां में आगे भी कोई लड़ाई चले और वह चलती जाय जिसमें कि तबाही बहुत हो जाय और हार जीत किसी की न हो, कोरिया की लड़ाई का नतीजा यह हुआ है कि दोनों फरीकों को यह स्वीकार करना है कि हम न हारे हैं न जीते हैं। अब क्या करें?

हम सबों की इच्छा है कि कोरिया के उत्तरी और दक्षिणी दोनों भाग मिल जायं, उसके टुकड़े न हों। जब तक वह मिलते नहीं हैं, उनमें कुछ न कुछ रंजिस रहेगी, झगड़ा रहेगा, फिर लड़ाई हो सकती है यह भी मान लिया। लेकिन मिलें कैसे ? हमारे और आपके चाहने से तो नहीं मिल सकते। दोनों फरीक कहते हैं कि मिल जायं लेकिन मिलें कैसे, किस ढंग से मिलें कि जो मिलने के लिये कहने वाला है वह दूसरे पर हावी हो जाय, दूसरे की छाती पर बैठा रहे ? यानी अगर नार्थ कोरिया वाले कोई तजवीज पेश करते हैं तो वह दूसरे की छाती पर रहें और अगर साउथ कोरिया वाले करते हैं, या उनसे दोस्ती करते हैं, तो वह नार्थ कोरिया की छाती पर रहें। इसी वास्ते दोनों एक दूसरे की बात मंजूर नहीं करते। तो आखिर क्या किया जाय ? क्या बगैर रजामन्दी के ही दोनों की शादी करदें ?

श्री त्यागी (रक्षा संगठन मंत्री) : स्पेशल मैरेज एक्ट से कर दी जाय।

श्री जवाहरलाल नेहरू : तो फिर कोई रास्ता निकलना चाहिये। मैं कोरिया के मामले में या इन्डो चाइना के मामले में कोई तजवीज नहीं पेश करना चाहता, और सच बात यह है कि मेरे दिल में कोई तजवीज है भी नहीं, क्योंकि यह तो बड़ी आसान बात है कि हम में से कुछ लोग बैठ कर तजवीजें बनायें, और कागज पर वह बहुत खूबसूरत भी मालूम हों, लेकिन उनका सम्बन्ध वाक्यात से न हो।

इस समय जेनेवा में जो बातें हो रही हैं उनका बहुत दूर तक असर होने वाला है। समझौता हुआ तब असर होगा और अगर न हुआ तब और भी दूर तक असर होगा। हालांकि दोनों फरीक काफी दूर हैं, काफी एक दूसरे की टीका करते हैं, लेकिन फिर भी अगर आप गौर से देखें तो आप पायेंगे कि कोई रास्ता निकालने की काफी जोरों से कोशिश हो रही है। दोनों तरफ से काफी कोशिश हो रही है। इसीलिये जब यह कोशिश हो रही तो मैं नहीं चाहता कि मैं कोई ऐसी बात कहूं कि जिससे उस कोशिश में कुछ धक्का लगे। एक नाजुक मौका है, और हम यहां दूर से सलाह दें कि क्या करो और क्या न करो तो मुमकिन है कि इस से हम कुछ गड़बड़ी पैदा कर दें। तो यह फजूल बात है। हम इस तरह की सलाह नहीं दे सकते। यों वहां क्या बात होती है उसकी हर वक्त खबरें आती रहती हैं लेकिन हर वक्त क्या बातें होती रहती हैं इसका पता नहीं चल सकता। इसीलिये मैं कुछ कहना नहीं चाहता। वहां काफी ईमानदारी से और जोरों से कोशिश हो रही है कि कोई रास्ता निकले। इस हालत में अगर मैं राय दूं तो यह काफी कठिन बात है, काफी मुश्किल बात है। और ज्यों ज्यों एक एक दिन गुजरता है वह मुश्किल बढ़ती जाती है। अगर इसी तरह की कोशिश दो तीन वर्ष पहले की जाती तो ज्यादा आसान होता। तीन वर्ष कोरिया की लड़ाई के बाद और मुश्किल ज्यादा हो गई। हिन्दचीन की लड़ाई हल नहीं हुई इससे वह मुश्किल और बढ़ गई। अब अगर कोई रास्ता नहीं निकलता है और साल भर बीत जाता है तो मुश्किल और बढ़ जायेगी। तो इस तरह से मुश्किल बढ़ती जाती है। इसलिये वह कोशिश कर रहे हैं, काफी जोरों से कोशिश कर रहे हैं और हमें यह मानना चाहिये कि कर रहे हैं और हमें उनकी कोशिश का आदर करना चाहिये। मैं उनके लिये कोई तजवीज तो पेश नहीं करता लेकिन कुछ बुनियादी बातें हैं जिनको हमें अपने सामने रखना है। जैसा कि मैंने आपसे अभी कहा वहां पर कोई फरीक इस तरह की सन्धि नहीं कर सकता जैसे कि वह जीता हो। यह वाक्या नहीं है। कोई गलत बात कैसे बना कर कर दें। दूसरा उसको मंजूर नहीं करेगा और लड़ाई और होगी। इसलिये यह तसलीम करना चाहिये कि लड़ाई में कोई नहीं जीता है। ऐसी कोशिश नहीं होना चाहिये कि दूसरे को नीचा दिखाया जाय। वह मंजूर नहीं करेगा। अब कोरिया के सवाल को लीजिये। हम चाहते हैं कि दोनों कोरिया मिल जायं और ऐसा भी न हो कि बिलफेल मिल जायं इस तरह कि जिससे एक दूसरे को दबा

[श्री जवाहरलाल नेहरू]

सकें नहीं तो कभी मिलेंगे नहीं । तो मुमकिन हैं कि कोई न कोई रास्ता निकल सके कि बिलकुल हम आखिरी मंजिल पर नहीं पहुंचते लेकिन थोड़ी दूर जायं और कदम ब कदम आगे बढ़ें ।

इसी तरह इन्डोनेशिया में आप देखें कि क्या वाक्यात हैं । फौजी वाकयात क्या हैं ? कोई फैसला उसी को सामने रख कर होगा । मैं मानता हूं कि इन्डोनेशिया के मामले में दोनों फरीकों की तरफ से ऐसी बातें कही गई हैं जिनसे जाहिर होता हैं कि वह एक रास्ते की तलाश में हैं । मैं आपको एक बात बताऊं जो कि मुमकिन हैं कि आपने भी देखी होगी । वियटमिन्ह की तरफ से जो बातें पेश हुई हैं उनको देख कर आपको आश्चर्य होगा । उन सब में मैं नहीं जाना चाहता । लेकिन उनकी बातों के आखिर में यह था कि वह इस बात पर भी विचार करने को तैयार हैं कि फ्रेंच के साथ रहें। वे लोग इस बात पर विचार करने को उस वक्त तैयार हैं जब कि ६ साल की लड़ाई के बाद लड़ाई में आखिरी जीत उनकी हुई हैं, यह हार की बात नहीं हैं । वह उस समय यह कहें कि हम इस बात को विचारने के लिये तैयार हैं कि हम फ्रेंच यूनियन में रहें, आजादी के साथ, इससे जाहिर हैं कि उनकी इच्छा इस झगड़े को खत्म करने की हैं । अब मैं उनकी और शर्तों में नहीं जाना चाहता । मैं महज आपको यह दिखाना चाहता हूं कि दोनों तरफ यह ख्वाहिश हैं । अब किसी जिम्मेदार गवर्नमेन्ट के लिये, जिम्मेदार पार्लियामेंट के लिये महज दूर से बैठ कर हर एक की निंदा करना कि हमी एक शुद्ध आदमी हैं और पवित्र हैं और सब लोग गलत हैं, लड़ाकू हैं, ठीक नहीं हैं । यह कोई जिम्मेदारी की बात नहीं हैं । इस तरह से तो कालिज में डिबेट्स में कुछ लड़के कहा करते हैं । तो मैं यह चाहता हूं कि आप लोग देखें कि आज कल की दुनिया में कितने पेच हैं। हमें दुनिया के उन पेचों को, उन गाठों को सुलझाना हैं । अब अगर हम रूठ कर अलग बैठ जायं और महज लोगों को ताने दें इससे तो कुछ फायदा नहीं । यह सोचना फिजूल हैं कि गांठ बांधने में किसका कुसूर हैं । तो हमको यह देखना हैं कि हम इन वाकयात की गांठों को किस तरह से खोलें । अब यह गांठें खुलेंगी इसमें सन्देह नहीं । क्योंकि जब एक ऐसी बात हो जाती हैं कि दुनिया का चलना रुक जाता हैं और गांठ पड़ जाती हैं तो उस गांठ को खोलना होता हैं, चाहे उसे अमन से, शान्ति से खोलें नहीं तो वह तलवार से, आग से और तूफान से खुलती हैं और उसमें लोग बह जाते हैं । यह हमारे सामने एक बड़ा सवाल हैं कि किस तरह से इन गांठों को हम खोलें । अगर हम अलग बैठ जायं तो हम कोई मदद नहीं करते । इसलिये हमारी कोशिश यह होनी चाहिये, कोई गुरूर से नहीं, बल्कि काफी नम्रता से, काफी धीमेपन से, कि हम कुछ ठंडा दिल लावें, क्योंकि मुश्किल तो यह हैं कि लोगों के जजबात, लोगों के गुस्से और डर इतने बढ़ गए हैं कि रोज बरोज कठिनाइयां होती जाती हैं और इस बात पर विचार करना मुश्किल होता जाता हैं । तो मैंने आपसे कहा कि कोरिया और हिन्दचीन के बारे में हमें किस तरह से आगे चलना चाहिये ।

अभी हमारा चीन देश से एक एग्रीमेंट हुआ हैं । कई मेम्बरों ने उसको पसन्द नहीं किया । उसकी निस्बत कहा गया कि हमने बड़ी कमजोरी दिखाई और हमने गलती की कि हमने इस बात को स्वीकार किया कि चीन का पूरे तौर से तिब्बत पर कब्जा हैं, या तिब्बत पर चीन हावी हैं । मौका हो तो मैं इसके पूरे इतिहास में जाने को तैयार हूं, एक एक कदम । मेरी राय में जो हमने किया हैं इस मामले में उससे ज्यादा माकूल और अच्छी बात हमने आजादी हासिल करने के बाद कोई नहीं की । इसमें मुझे कोई शक व शुबहा नहीं हैं । अक्सर ऐसा होता हैं कि हम खराबियों को और अच्छाइयों को तराजू पर तोल कर किसी नतीजे पर पहुंचते हैं । क्योंकि अच्छाई एक तरफ ज्यादा होती हैं इसलिए खराबियों को लाचारी बरदाश्त करते हैं । वैदेशिक नीति में अक्सर ऐसा होता

हैं और और जगह पर भी । लेकिन जो कुछ इस चीन के मामले में हमने किया हैं उसमें मुझे कोई शक व शुबहा नहीं हैं । मैं समझता हूं कि हमने कोई गलती नहीं की हैं । इसके माने यह नहीं कि चीन ने जो हर बात की हैं वह मुझे पसन्द हैं । लेकिन जिस चीज को हमने लिखा हैं और जो रिश्ता हमने कायम किया हैं वह हर नुक्ते से सही हैं । इसे चाहे आप किसी दृष्टिकोण से देखें मेरी राय में वह सही हैं । मैं समझता हूं यह हमारे देश के लिये, एशिया के लिये और दुनिया के लिये सही हैं । मैं तो नहीं समझता कि कैसे बगैर किसी मसले को समझे हुये कोई टीका करने लगे क्योंकि उसकी मर्जी के बगैर एक उलट पुलट हुई । एक क्रान्ति हुई हैं और उस क्रान्ति के नतीजे हुए हैं, चाहे आप उसे पसन्द करें या न करें । अगर आप उसको नहीं देखना चाहते हैं तो अपनी आंखों पर पट्टी बांध कर बैठ जायें और अपने को अन्धा बना लें । लेकिन ऐसा करने से वह चीज तो नहीं हट जाती । कहा जाता हैं कि हमारे तिब्बत से बहुत पुराने सम्बन्ध हैं । हजारों वर्ष के सम्बन्ध हैं । इससे कौन इन्कार करता हैं । इसमें कोई सन्देह नहीं हैं । लेकिन इसके साथ ही आप देखें कि वहां पर जबरन अंग्रेजी हुकूमत का कुछ असर था । आप समझ सकते हैं कि तिब्बत चीन का भाग हो या अलग देश हो, लेकिन हिन्दुस्तान की फौज वहां थी । क्या यह ठीक हैं कि किसी आजाद मुल्क में किसी दूसरे मुल्क की फौज रहे । वह फौज कोई बहुत ज्यादा नहीं थी करीब तीन सौ थी । वह किस बात की निशानी हैं ? हिन्दुस्तान को कौनसा हक हैं कि वह अपनी फौज का एक हिस्सा तिब्बत में रखे, चाहे तिब्बत आजाद हो या चीन का एक हिस्सा हो । वह एक निशानी थी अंग्रेजी साम्राज्य की । अंग्रेजी साम्राज्य ने लार्ड कर्जन के जमाने में, पचास वर्ष हुए पैर फैलाए थे और वहां तरह तरह के इन्तिजामात किये थे । अब हम कहीं पर अंग्रेजी साम्राज्य के इन्तिजाम को कायम रखें यह नामुनासिब बात हैं। यांग्ट्स् और गंगटोक में अपनी फौज रखने की आज कल हमको जरूरत नहीं हैं । न तो वहां फौज रखना हमारे देश से सम्बन्ध रखता हैं और न अक्ल से सम्बन्ध रखता हैं । जब हमने वहां यह फौज रखी थी तो उस वक्त की सुलह में या परचे में यह लिखा गया था कि जब तक वहां वाले अपना प्रबन्ध नहीं कर सकते उस समय तक हम फौज रखें । या जब तक हम उसकी सड़कों की रक्षा का प्रबन्ध नहीं कर सकते, हम रख सकते हैं, जिस समय हम उनसे कहते हैं कि आप जाइये हम कर सकते हैं और यह लिखा हुआ था कि हमने वहां कुछ तार लगाए, तो जाहिर हैं कि हमारे लोग चले आते हैं तो तार वगैरह की कौन देख भाल करे, उसी मुल्क के लोग करेंगे । ये सब चीजें एक इस तरह की हैं जब कि कोई एक देश अपनी शक्ति से दूसरे देश पर ताकत से कुछ करता हैं, ये बातें थीं, इनको हमें छोड़ना था, उनके सिद्धान्त छोड़िये और अपने सिद्धान्त में उन बातों को रखिये । उन बातों को छोड़ना था, अगर हम उनको नहीं छोड़ते तो मजबूरी दर्जा छोड़ना पड़ता । कोई माने नहीं थे, इस तरह से चन्द बातें पुरानी हमें छोड़नी पड़ीं कोई शक नहीं था कि हमें उनको छोड़ना था । सच बात तो यह हैं कि अगर हम उनको छोड़ने पर राजी न होते तब भी हमें उनको छोड़ना पड़ता । इससे हमें कोई एक वाक्या मानना हैं । मैं इस इतिहास में भी नहीं जाता कि तिब्बत के साथ पुराने जमाने में चीन का क्या सम्बन्ध रहा, ऐसी साफ बात नहीं हैं, उसका एक लम्बा इतिहास हैं और यह जो डाक्टर सत्य नारायण सिन्हा ने ट्रीटीज और नक्शों का हवाला दिया, मैं उनसे कहूं कि आखिर वह सब अंग्रेज साम्राज्यशाही के नक्शे हैं । उस ट्रीटी और नक्शों से दिखाते हैं कि हम उन पर चलें। उन्होंने यह किया था । इस वक्त दुनिया में एक सब में बड़ी से बड़ी क्रान्ति हुई जो चीन में हुई हैं, अब आप उसको पसन्द करें या न करें, यह आपके मन और आपके दिमाग पर हैं, जैसा आप चाहें कर लें । यह सब में बड़ी चीज हुई हैं, इससे बड़ी चीज इस लड़ाई के बाद नहीं हुई । इन चन्द वर्षों में इतनी बड़ी चीज यानी इतने बड़े देश का उलटना, करवट लेना और इस तरह से

[श्री जवाहरलाल नेहरू]

पहली बार कई सौ वर्ष के इतिहास में उसकी केन्द्रीय हुकूमत का मजबूत होना यह एशिया के लये और दुनिया के लिये एक बड़ी भारी बात है। कोरिया है, इंडोचीन है, क्या २ है ? इंडोचीन को मैं अलग कर देता हूं। याद रखियें इंडोचीन की लड़ाई शुरू हुई थी चीन की क्रान्ति के पहले। याद रखने की बात है चीन की क्रान्ति के दो, तीन वर्ष पहले शुरू हुई थी लेकिन मैं आपसे कहता हूं कि कोरिया का सवाल और कितने और सवाल यह शायद शुरू में न होते अगर यह बहुत बड़ी गलती न की होती। बाज लोगों और बाज दोस्तों का इस चीन की क्रान्ति और चीन के देश को स्वीकार न करना और हकीकत से अपनी आंखें बन्द कर लेना और उनका यह कहना कि हम यूनाइटेड नेशन्स में उसको नहीं लायेंगे, मैं कहूंगा कि अजीब तमाशा है गोया उनके इस ढंग से न लाने से चीन गायब हो जाता है जिसका नतीजा यह हुआ कि सारी खराबी जो इस ६ वर्ष में कम से कम एशिया में हर एक सवाल में आई है और यूनाइटेड नेशन्स में भी वह चीन को स्वीकार न करने से आई है। मैंने आपसे उस दिन तीन रोज हुए कोलम्बो कान्फ्रेंस के बारे में कहा था कि एक फैसला वहां पर हुआ और बाद में उसकी ओर आपका ध्यान दिलाना भूल गया था और वह यह था कि हमारा वहां पर सर्वसम्मति से फैसला हुआ था कि चीन को यूनाइटेड नेशन्स में लेना चाहिये। हम इसे गलत तरीके से कह रहे हैं। चीन कोई नया देश नहीं है जिसको कि वहां लेना है। चीन तो है ही वहां, सवाल यह है कि असली चीनी कौन है। चीन तो है ही, असली कौन है और नकली कौन है, यह कोलम्बो में डिस्कस हुआ। मैं आपको एक खुफिया बात और बताऊं कि कोई बुरा न मानें अगर मैं यह कहूं कि मेरी तरफ से वहां यह बात पेश नहीं हुई थी और मैंने चीन को मानने के लिये वहां पर इस बात को पेश नहीं किया था महज इसीलिये कि मैं चाहता था कि इंडोचीन पर विचार करें और दूसरा कोई अड़ंगा न लगे जिसमें और कठिनाई पैदा हो और मैंने तो वहां पर कहा भी कि आप इस समय न कीजिये, हालांकि उसमें कोई दो रायें नहीं हैं लेकिन अक्सर यह देखने में आता है कि बहुत सारी बातें बीच में डाल देने से जो बात हम चाहते हैं कि तय हो जाय वह नहीं होती है। हमारे वहां कुछ साथी थे, उन्होंने कहा यह बिल्कुल जाहिर है। मैंने कहा कि इसमें कोई दो रायें तो हैं ही नहीं और जाहिर है कि इंडोचीन के सवाल के लिये हमें साफ कहना है तो मैंने उसको बड़ी खुशी से स्वीकार किया। मैंने बहस जो वहां पर हुई उससे महसूस किया कि मैं जरा गलती में हो गया था। मैंने सोचा था कि इस सवाल को अलग कर दिया जाय, लेकिन यह बतलाया गया कि नहीं यह सवाल एक दूसरे से मिले हुए हैं और अलग नहीं किये जा सकते। अब देखिये कि वहां पर जेनेवा में चीन को ले कर क्या २ बहस होती है कि हम तुमको ग्रेट पावर नहीं कहेंगे, गोया कोई छोटा या बड़ा किसी के कहने से बनता या होता है। वाक्यात जिसे बड़ा बनाते हैं, वह बड़ा बनता है। मैं आपसे अर्ज करता हूं कि तिब्बत के बारे में चीन से हमारा जो समझौता हुआ है उसको आप गौर से देखें। डाक्टर सत्य नारायण सिन्हा ने अपनी स्पीच में कहा कि कोई रास्ता जाने का बन्द हो गया। मैं उनसे अर्ज करूं कि रास्ता दोतरफा होता है, उधर जाने का और इधर आने का, खाली एक जगह से रास्ता नहीं होता है और जब हमारी तरफ से भी कुछ रास्ते बन्द किये जायं, जब एक नया नक्शा पैदा हो तो हमारी भी ख्वाहिश होती है कि किन रास्तों पर लोग जायं और किन पर न जायं। जो बात हम करना चाहें वह अगर दूसरा करना चाहे तो जरा मुश्किल हो जाता है कि उससे कहें कि नहीं हम तो करेंगे लेकिन तुम न करो और यह तो वही लार्ड कर्जन वाली बात हो जाती है। इसलिये हमारे और उनके बीच में आने जाने के और तिजारत के रास्ते तय हो गए हैं, अब अगर डाक्टर सत्य नारायण सिन्हा कोई नए रास्ते से

जाना चाहें तो हमारी तरफ से कोई रूकावट नहीं हैं, हमारी तरफ से वह जा सकते हैं, अब उस तरफ क्या हो, मैं उसका जिम्मेवार नहीं हूं । तो बात क्या हैं, तिजारत वगैरह का सब प्रबन्ध हमने किया और हमने उनसे यह सब बातें तय कीं और तमाम वाकये को तस्लीम किया और आपको पढ़ कर सुनाया कि हम दोनों में क्या तय पाया गया । उसकी अहीमयत क्या हैं ? उसके शुरू में प्रीएम्बिल में चन्द बातें हैं वह बहुत अहीमयत रखती हैं क्योंकि अगर आप उन बातों को स्वीकार कर लें, खाली भारत और चीन के बारे में नहीं लेकिन और एशिया के दंशों के बारे में भी तब हल्के हल्के यह जो डर छाया हुआ हैं यह निकलता जाता हैं और कम होता जाता हैं, क्योंकि हमें यह समझना हैं कि आज कल की दुनिया में बहुत सारी बातें हैं जो आप पसन्द नहीं करते, मैं पसन्द नहीं करता, लेकिन मेरी और आपकी पसन्द से दुनिया नहीं चलती, इसलिये कम से कम हमें इस बात को तस्लीम करना हैं कि जो दुनिया का रूप हैं, शक्ल हैं, सारी दुनिया की मैं नहीं कहता लेकिन जो बड़े दंश हैं आज कल जो एक दूसरे के विरोध में हैं, वे एक दूसरे को अगर तबाह करने की कोशिश करेंगे तो खुद भी दुनिया में तबाह होंगे ।-

यह स्वीकार करना हैं कि दोनों रहें । Live and let live दोनों एक दूसरे पर हमला न करें, एक दूसरे को डरायें नहीं । असल बात यह हैं कि दोनों एक दूसरे से डरते हैं कि दूसरा हमें खा जायेगा । अजीब हालत हैं । अगर कुछ इत्मीनान हो तो वह अपने ढंग से रहें, जैसे कि हिन्दुस्तान चाहता हैं, रूस में कम्युनिस्ट ढंग हैं वह अपने ढंग से चले, अमरीका अपने ढंग को चलाए, लेकिन एक दूसरे पर हमला न करें, हमला करने से दोनों खत्म हो जायेंगे, किसी की जीत नहीं होगी । इस एक उसूल पर चलें । इस उसूल का नक्शा आप दंखिये हमारी चीन की संधि में हमने चीन से जो संधि की हैं उसमें लिखा हैं :

> "Recognition of territorial integrity and sovereignty, non-aggression, non-interference".

और फिर-'Mutuality वगैरहा आप इन बातों पर विचार करें । "टेरिटोरियल इन्टेग्रिटी और सावरेन्टी" के माने हैं कोई हमला वगैरह न हो। "नान एग्रेशन" के माने भी वही हैं। और और "नान इन्टरीफअरेन्स" के माने यह हैं कि अन्दरूनी दखल नहीं दिया जायेगा । क्योंकि कुछ लोगों की अन्दरूनी दखल दंने की आदत हैं । अगर इस उसूल को हर एक दंश मान ले और हर एक दंश को इसके लिये आजाद छोड़ दें कि वह अपने को जैसे बढ़ाना चाहता हैं वैसे बढ़ाए, जिस राष्ट्रीय या आर्थिक नीति को रखना चाहता हैं, रखे, उसमें दूसरा दखल न दें, तब हल्के हल्के एक शान्ति की फिजा दुनिया में होती हैं । यह हमारी नीति हैं और इस पर हम चलने की कोशिश करते हैं ।

इधर साउथ ईस्ट एशिया की बहुत चर्चा हुई । मैंने कोई चर्चा नहीं की इधर के दंशों की जो कि हमारे पश्चिम में हैं और योरोप के दंशों में मिड्ल ईस्ट के दंश कहलाते हैं । आप जानते हैं कि उनसे तो हमारा बहुत पुराना सम्बन्ध हैं, हजार वर्ष का, शायद उन्हीं से हमारा सबसे पुराना सम्बन्ध हैं । वहां पर भी कुछ मुल्क ऐसे हैं जो कि कुछ दबाव में हैं, कुछ बंधे हुए हैं । इस तरह का वहां का नक्शा हैं । लेकिन वहां पर भी हर दंश और हर दंश के रहने वाले अपनी आजादी पसन्द करते हैं, और उन्हें यह बहुत अच्छा नहीं लगता कि मजबूरी से भी वह इन पावर ब्लाक्स से बंध जायें, कभी कभी मजबूरी से और कभी कभी अपनी कमजोरी से । बहुत से वर्षों से उन दंशों से हमारे रिश्ते अच्छे हैं और आगे बढ़ते जाते हैं । कभी कभी ऐसा हुआ कि उनसे हमारा रास्ता अलग हुआ तब भी हमारे रिश्ते में फर्क नहीं पड़ा हैं ।

बहुत से दंशों और मुल्कों से हमारे रिश्ते के बारे में बहुत सारी बातें आप लोगों की तरफ से हुईं, हर एक का तो शायद मैंने जवाब

[श्री जवाहरलाल नेहरू]

नहीं दिया । सिर्फ एक बात फिर कह दूं । आज कल जिसको अंग्रेजी में कलैक्टिव सिक्योरिटी कहते हैं, उसकी बहुत चर्चा है । कहा जाता है कि कलैक्टिव सिक्योरिटी एक ही तरीके से आ सकती है, वह तरह तरह के नक्शे जिनसे क्लैक्टिव फोर्स जमा हो, यानी लाठी के जोर से । यानी कलैक्टिव सिक्योरिटी तभी होगी जब क्लैक्टिव फोर्स हो। मैं बहुत अदब से कहूंगा कि जमाने में अब यह बात साबित हो गई है कि कलैक्टिव फोर्स जमा करने की कोशिश से बजाय सिक्योरिटी आने के इनसिक्योरिटी बढ़ती जाती है । आप देख लें छः सात वर्ष का नक्शा हमारे सामने है । अगर एक बड़ी ताकत दुनिया में होती, बहुत बड़ी, और वह हावी हो जाती दुनिया पर, तब तो खैर आप कह दें कि उसकी हुकूमत दुनियां पर थी और उसका फर्मान चलता है और उसके साये के नीचे अमन हो । कहा जा सकता है । ऐसी कोई ताकत है या नहीं, यह दूसरा सवाल है । लेकिन जब दो बड़ी बड़ी ताकतें हों और दोनों एक दूसरे के आगे झुकने को तैयार न हों, तब जितना एक ताकत अपने को तैयार करती है, उतना ही दूसरी ताकत भी अपने को तैयार करती है । अब कलैक्टिव फोर्स एक तरफ हो तो उस फोर्स के नीचे सिक्योरिटी हो सकती है, लेकिन दोनों तरफ हो तो उससे सिक्योरिटी नहीं आती, इनसिक्योरिटी बढ़ती है और बढ़ते बढ़ते वही एक दूसरे को चुपचाप तबाह कर देती है । चुनांचे, कलैक्टिव सिक्योरिटी फोर्स के तरीके से नहीं आ सकती बल्कि कलैक्टिव सिक्योरिटी कलैक्टिव पीस की तरह ही आ सकती है । इसी लिये कहा गया है कि, सारी दुनियां में हो तो अच्छा है, लेकिन कम से कम कुछ देशों को, जितने देश हो सकते हों, चाहिये कि वह इस कलैक्टिव फोर्स के विचार से अलग रहें, चाहे उनकी शक्ति फोर्स की न हो, लेकिन दूसरी शक्ति पीस की अगर उनके पास हो तो भी काफी है, और इसका असर दुनियां पर पड़ सकता है ।

मैंने आपका बहुत समय लिया इसके लिये क्षमा चाहता हूं ।

Mr. Deputy-Speaker: Now, I will put the amendments to the vote of the House.

श्री रघुनाथ सिंह (जिला बनारस मध्य): मैं वापस लेता हूं ।

The amendment was, by leave, withdrawn.

Sardar A. S. Saigal (Bilaspur): I want leave to withdraw my amendment.

The amendment was, by leave, withdrawn.

Mr. Deputy-Speaker: The question is:

That for the original motion, the following be substituted:

"This House having considered the international situation and the policy of the Government of India thereon regrets that the Government have—

(i) failed to take such steps as could strengthen and reinforce India's security against the danger of colonial aggression in Asia and elsewhere, and against the danger of aggressive U. S. expansionism in particular, as evidenced by the extension of U. S. military aid to Pakistan and other neighbouring countries of India;

(ii) generally followed in the wake of Great Britain and the British Commonwealth and failed to forge an independent line of policy of their own in international affairs; and

(iii) by their recent statements and proposals on Indo-China, by their participation in the Colombo Conference of Asian Premiers conjointly with the governments of such countries as Ceylon and Pakistan and by their support to

the Colombo decisions sought to exert the weight of their influence in favour of a negotiated settlement between France and Indo-China which is ultimately directed towards bringing the States of Viet Nam, Laos and Cambodia in some form of association with the French Colonial empire and securing the puppet pro-French Governments of these States a share in power in the new scheme of things in Indo-China."

The motion was negatived.

श्री एस० वी० रामस्वामी (सलेम): मैं वापस लेता हूं

The amendment was, by leave, withdrawn.

श्री एन० एल० जोशी (इन्दौर): मैं वापस लेने की आज्ञा चाहता हूं।

The amendment was, by leave, withdrawn.

Mr. Deputy-Speaker: The question is:

That for the original motion, the following be substituted:

"This House having considered the international situation and the policy of the Government of India thereon is of opinion—

(a) that all the diplomatic privileges and immunities of American experts in India who enjoy such privileges and immunities should forthwith be withdrawn:

(b) that all American experts working in India should be removed at the earliest opportunities, and where they cannot be replaced by our own nationals, they should be replaced by experts from foreign countries not connected with NATO or the ANZUS;

(c) that steps should be taken to remove the stranglehold of Britain on our economy;

(d) that foreign enterprise should at once be banned in sectors of our Industry which are vital to our national security and defence:

(e) that all kinds of propaganda, whether through the cinema or through literacy works or otherwise, designed to propagate the necessity or advisability or inevitability of war with other countries should forthwith be banned;

(f) that all propaganda against the people of Pakistan should be actively discouraged; and

(g) that efforts should be made to establish friendship and goodwill between the people of this country and Pakistan through exchange of official and unofficial goodwill missions, sports and other kinds of cultural delegations and other means."

The motion was negatived.

Mr. Deputy-Speaker: The question is:

That for the original motion, the following be substituted:

"This House having considered the international situation and the policy of the Government of India thereon approves of the policy."

The motion was adopted.

MINIMUM WAGES (AMENDMENT) BILL

The Minister of Labour (Shri V. V. Giri): I beg to move:

That the following amendment made by the Council of States in the Bill further to amend the Minimum